



The Gazette of India

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No. 7]

NEW DELHI, SATURDAY, FEBRUARY 17, 1951

NOTICE

The undermentioned Gazettes of India Extraordinary were published during the week ending 14th February 1951:

S. No.	No. and date	Issued by	Subject
1.	No. I(4), dated the 5th February 1951.	Ministry of Rehabilitation.	Persons have been declared intending evacuees whose names have been notified in the Gazette.
2.	No. 26-ITC(P.N.)/51, dated the 9th February 1951.	Ministry of Commerce and Industry.	Notification regarding supplementary licences for July-December 1950 and January-June 1951.

Copies of the Gazette Extraordinary mentioned above will be supplied on indent to the Manager of Publications, Civil Lines, Delhi. Indents should be submitted so as to reach the Manager within ten days of the date of issue of this Gazette.

CONTENTS

PART I—SECTION 1.—Notifications relating to Non-Statutory Rules, Regulations and Orders and Resolutions issued by the Ministries of the Government of India (other than the Ministry of Defence) and by the Supreme Court	PAGES	PART III—SECTION 1.—Notifications issued by the Auditor General, Union Public Service Commission, Railway Administrations, High Courts, and the Attached and Subordinate Offices of the Government of India (<i>Published at Simla</i>) ...	PAGES
PART I—SECTION 2.—Notifications regarding Appointments, Promotions, Leave, etc., of Government Officers issued by the Ministries of the Government of India (other than the Ministry of Defence) and by the Supreme Court	47—55	PART III—SECTION 2.—Notifications and Notices issued by the Patent Office, Calcutta (<i>Published at Simla</i>) ...	53—58
PART I—SECTION 3.—Notifications relating to Non-Statutory Rules, Regulations, Orders and Resolutions issued by the Ministry of Defence	48—52	PART III—SECTION 3.—Notifications issued by or under the authority of Chief Commissioners (<i>Published at Simla</i>) ...	58—62
PART I—SECTION 4.—Notifications regarding Appointments, Promotions, Leave, etc., of Officers issued by the Ministry of Defence	13	PART III—SECTION 4.—Miscellaneous Notifications (<i>Published at Simla</i>) ...	130—180
PART II—SECTION 1.—Acts, Ordinances and Regulations	31—34	PART IV—Advertisements and Notices by Private Individuals and Corporations (<i>Published at Simla</i>) ...	17—18
PART II—SECTION 2.—Bills and Reports of Select Committees on Bills	7—8	SUPPLEMENT No. 7—	
PART II—SECTION 3.—Statutory Rules and Orders notified by the Ministries of the Government of India, other than the Ministry of Defence, and Central Authorities other than the Chief Commissioners	211—	Reported attacks and deaths from cholera, small-pox, plague and typhus in districts in India during the week ending the 20th January 1951 ...	69—73
PART II—SECTION 4.—Statutory Rules and Orders notified by the Ministry of Defence	45—52	Births and deaths from principal diseases in towns with a population of over 30,000 in India during the week ending the 20th January 1951 ...	74—80

PART I—Section 1

Notifications relating to Non-Statutory Rules, Regulations and Orders and Resolutions Issued by the Ministries of the Government of India (other than the Ministry of Defence) and by the Supreme Court

OFFICE OF THE SECRETARY TO THE PRESIDENT

New Delhi, the 13th February 1951

No. 2-Pres.—The President has been pleased to give orders for publication in the *Gazette of India* of the names of the following officers, other ranks and airmen mentioned in the despatches received by the Hon'ble Minister for Defence from the Commander-in-Chief, Indian Army and the Commander-in-Chief, Indian Air Force:—

J. & K. OPERATIONS

INDIAN ARMY

Officers

Maj-Gen. KALWANT SINGH, I.A.
 Maj-Gen. K. S. THIMAYYA, DSO, I.A.
 Maj-Gen. ATMA SINGH, I.A.
 Brig. (now Maj-Gen.) YADUNATH SINGH (IA-946), 19 Infantry Brigade.
 Brig. L. P. SEN (AI-77), DSO, I.A.
 Brig. UMRAO SINGH (42-AI), 5 Infantry Brigade.
 Brig. M. USMAN (AI-219), 50 Para Brigade. (*Posthumous*).
 Brig. K. BHAGWATI SINGH (IC-1), 50 Para Brigade.
 Brig. HARBHAJAN SINGH (IC-2), 268 Infantry Brigade.
 Brig. HARBAKHSH SINGH (IC-31), I.A.
 Lt. MOTI SAGAR (IC-25), 5 Infantry Brigade.
 Lt. KULDIP SINGH BAKSHI (IC-26), 168 Infantry Brigade.
 Brig. S. J. SATHE (IC-123), 26 Division Artillery.
 Col. J. T. SATARAVALA, MBE, MC, HQ J&K Force.
 Col. T. B. PAHLAJANI (MZ-3921), ADMS 26 Division.
 Lt-Col. R. L. TRIPATHI (IC-1996), Comd Army Service Corps, J & K Force.
 Lt-Col. BIKRAM DEV SINGH, DSO, Comd 1 Patiala.
 Lt-Col. MAHAVIR CHAND MEHTA (IC-164), 1 Bn The 1 Gorkha Rifles.
 Lt-Col. K. S. DHILLON (IC-96), The Kumaon Rifles.
 Lt-Col. JAGJIT SINGH AURORA (IC-214), 1 (Para) Bn The Punjab Regiment.
 Lt-Col. H. W. DAVIS (IC-1493), 4 Bn The Dogra Regiment.
 Lt-Col. AKHE RAM (IC-3281), 2 Bn The Jat Regiment.
 Lt-Col. Y. R. PURI (IC-409), 26 Division Engineers.
 Lt-Col. KHAJOOR SINGH (J&K-35), 1 Bn The J&K Infantry.
 Lt-Col. PROFULLA KUMAR BANERJEE (IC-2654), 5 Bn The Jat Regiment.
 Lt-Col. CHANDAN SINGH (IC-2665), The Rajputana Rifles att. J & K Militia.
 Lt-Col. M. L. KHETARPAL (IC-1027), 26 Division Engineers.
 Lt-Col. SHIV DIAL SINGH (IC-285), 26 Division Engineers.
 Lt-Col. S. B. SUDAME (IC-2440), 26 Division Electrical and Mechanical Engineers.
 Lt-Col. R. A. GONSALVES (IC-2844), 26 Division Army Service Corps.
 Lt-Col. KISHAN SINGH (IC-2126), 1 Bn The Sikh Light Infantry.
 Lt-Col. UMRAO SINGH (IC-361), Central India Horse.
 Lt-Col. B. C. PANDE (IC-673), 26 Division.
 Lt-Col. R. N. SEN (IC-2012), 26 Division Signal Regiment.
 Major R. M. RAU (IEC-7169), 37 Field Company Engineers.
 Major SHER SINGH KANG (IEC-4217), 1 (Para) Bn The Punjab Regiment.
 Major BALWANT SINGH AHLUWALIA (IC-1778), The 9 Gorkha Rifles.

Major AJAIB SINGH (IEC-2848), 1 Bn The Sikh Regiment.

Major GURDIAL SINGH (IC-1380), 3 (Para) Bn The Rajput Regiment.

Major PARTAP SINGH BAJWA (IEC-3313), E Bn The 1 Punjab Regiment att. 3 (Para) Bn The Mita Light Infantry.

Major KUTTIKAT PARMESWARA MENON (IE 4021), 4 Bn The Dogra Regiment.

Major BHUPINDER SINGH (IEC-1110), 30 Field Battery Artillery.

Major BHAGWAN DAS MALHAUTRA (IC-2050), 3 Bn The 9 Gorkha Rifles.

Major LAKHAN LAL MALIK (IEC-3712), 3 (Para) Bn The Mahratta Light Infantry.

Major K. K. SINGH (IEC-2572), 3 (Para) Bn The Mahratta Light Infantry.

Major G. A. WRIGHT (IC-1449), 1 (Para) Bn The Punjab Regiment.

Major PRAN NATH (IC-1189), 1 (Para) Bn The Kumaon Regiment.

Major P. CHOWDRY (IC-902), 3 Bn The Garhwal Rifles.

Major S. S. MANGLA (IEC-6159), 1 Bn The 1 Gorkha Rifles.

Major SHAMSHER SINGH (IEC-12001), 1 Bn The Patiala (RS) Infantry.

Major ANAND MEHRA (IC-467), 26 (2AB) Division Signal Regiment.

Major GANDHARVA CHAND NAGRA (IC-655), 1 Bn The 4 Gorkha Rifles.

Major HARDIT SINGH (IC-1750), 2 Bn The Punjab Regiment.

Major JAMSHER SINGH GILL (IC-953), HQ 19 Infantry Brigade.

Major KARAM VIR LAMBA (IC-1498), 2 Bn The Rajputana Rifles.

Major GEORGE KENNETH IYRE (IC-1647), HQ 26 Infantry Division.

Major TARA SINGH (IC-3163), 1 Bn The Sikh Light Infantry.

Major KAK (193), Vet Corps J & K State Forces.

Major ABAN NAIDU (IC-717), 4 Bn The Madras Regiment.

Major ASPANDIAR RUSHTOM IRANI (IEC-3775), 2 Bn The Punjab Regiment.

Major ANGREZ SINGH (J & K-52), 8 Bn The J & K Infantry.

Major JOGINDAR SINGH MANDAHER (IC-1513), The Sikh Regiment.

Major VAKIL SINGH SOHAL (SS-11600), 69 Field Company Engineers.

Major S. D. AGARWALA (IC-716), 26 Division.

Capt. KESAVAN PURUSHOTAM (IEC-4645), 229 Composite Platoon Army Service Corps.

Capt. M. S. KRISHNA MURTHY (MZ-26595), Det 92 General Hospital Army Medical Corps.

Capt. SHYAMA DHAN DASS (IEC-4339), 4 Bn The Dogra Regiment.

Capt. MUNSHI RAM (IC-1045), 16 Field Regiment Artillery.

Capt. K. N. PANDALI (IC-2069), 16 Field Regiment Artillery.

Capt. K. C. JOHN (IC-1906), HQ JA DIV Engineers.

Capt. V. V. PAGAY (13675), 22 Field Company Engineers.

Capt. AMRIT KUMAR KHANNA (IC-879), 36 Field Company Engineers.

Capt. J. C. DAS (M-24684), Army Medical Corps att 2 Bn The Punjab Regiment.

Capt. R. TYAGA RAJAN (M/6802/229), 82 Field Ambulance Army Medical Corps.

Capt. DEWAN SINGH (122), 1 Bn The J & K Infantry.

Capt. DESH RAJ SINGH (IEC-12749), 1 Bn The Rajput Regiment.

- Capt. BIHARI LAL (MZ-11511), Army Medical Corps att 1 Bn The Sikh Light Infantry.
- Capt. ALBAN B. CALEB (11278), 37(RB) Asslt Field Company Engineers.
- Capt. AMI CHAND (SS-7080), 22 Mountain Regtment Artillery.
- Capt. BHAGWAN DAS GULATI (IEC-6189), 3 Bn The Garhwal Rifles.
- Capt. RACHPAL SINGH, 5 Bn The Kashmir Infantry.
- Capt. M. P. MACHAIAH (IC-13071), 1(Para) Bn The Kumaon Regiment.
- Capt. S. P. BAKSHI (IC-858), 4 Bn The Dogra Regiment.
- Capt. PARKASH CHAND MADHOK (IEC-2155), 2 Bn The Jat Regiment.
- Capt. ISHAR SINGH (SS-13475), Artillery att The Kumaon Rifles.
- Capt. DWARKA NATH MALIK (MZ-11549), Army Medical Corps RMO The Kumaon Rifles.
- Capt. HIRA SINGH (IEC-1546), 1 Bn The Grenadiers.
- Capt. TILAK RAM SINGLA, 1 Bn The Patiala (RS) Infantry.
- Capt. R. S. NEGI (IC-651), 2 Bn The Jat Regiment.
- Capt. SHANKAR RAO DEMAJI PARAB (IC-1695), 3 (Para) Bn The Maharatta Light Infantry.
- Capt. MAGH SINGH (IEC-13421), 3(Para) Bn The Maharatta Light Infantry.
- Capt. A. R. DUTT (IC-1718), 1 Bn The 1 Gorkha Rifles.
- Capt. HARMIR SINGH (143), 1 Bn The J&K Infantry.
- Capt. PETER KALASH HARI CHAND (IC-1485), 4 Bn The Dogra Regiment.
- Capt. HAZURA SINGH (IEC-11433), 1 Bn The Patiala (RS) Infantry.
- Capt. SHARAK DEV SINGH JAMWAL (IC-2497), 7 Light Cavalry.
- Capt. BHAG SINGH JASWAL (IC-3054), 1 Bn The 4 Gorkha Rifles.
- Capt. DALIP SINGH BATH, 1 Bn The Patiala (RS) Infantry.
- Capt. SHIV DEV SINGH SIDHU (IC-1918), 7 Light Cavalry.
- Capt. DIDAR SINGH TIWANA (IC-1311), 2 Bn The Jat Regiment.
- Capt. RAMAKANT SHANTARAM KAMTILE (IEC-1416), 1327 Pioneer Company.
- Capt. DEWAK RAM (IC-2156), 13 Field Regiment Artillery.
- Capt. JAWALA SINGH (SS-13747), 7 Mountain Battery Artillery.
- Capt. NARBIR SINGH (IC-2907), 1(Para) Bn The Kumaon Regiment.
- Capt. PARTAP BAHADUR JOHRI (M-802/373), Army Medical Corps att 1(Para) Bn The Kumaon Regiment.
- Capt. SHIAM SUNDER RAI (IEC-7417), 1 Bn The Sikh Light Infantry.
- Capt. SAROJ KUMAR ROY (IEC-4738), 2 Bn The Punjab Regiment.
- Capt. HARNAM SINGH (IC-3067), 1(Para) Bn The Punjab Regiment.
- Capt. HARI SINGH PARMAR (MZ-17262), 24 Mobile Surgical Team, Army Medical Corps.
- Capt. BAKSHISH SINGH (IEC-12201), 1(Para) Bn The Kumaon Regiment.
- Capt. BHISHAM NATH BALI (IC-775), 2 Bn The Rajput Regiment.
- Capt. BRAHMSAT (IC-2771), 45/16 Field Regiment Artillery.
- Capt. BALWANT SINGH (M-13853), 54 Field Ambulance Army Medical Corps.
- Capt. SARMUKH SINGH (MZ-13425), Army Medical Corps att 2 Bn The Rajputana Rifles.
- Capt. R. S. D. PEREIRA (IC-1533), 2 Bn The Rajputana Rifles.
- Capt. ABHE SINGH, 9 Bn The J&K Infantry.
- Capt. BALKRISHNA VYAS (M-6803/117), 82 Field Ambulance Army Medical Corps.
- Capt. NAVAL DADABHOY POCHKHANAVALA (SS-7931), Artillery 1 AOP Flight I.A.F.
- Capt. M. L. KAMPANI (IC-883), Army Service Corps.
- Lieut. JATINDER PAL CHOPRA (SS-14327), 37 (RB) Asslt Field Company Engineers.
- Lieut. SUKDEV SINGH GREWAL (SS-14036), 2 Bn The Punjab Regiment.
- Lieut. KARTAR SINGH SANDHU (SS-13034), 5 (Bombay) Mountain Battery Artillery.
- Lieut. Kripal Singh (159), 8 Bn The J & K Infantry.
- Lieut. B. K. NARAIN (SS-13980), 16 Field Regiment Artillery.
- Lieut. ICHHE GURUNG (SS-14310), 1 Bn The 5 Gorkha Rifles.
- Lieut. SEWA NATH (169), 1 Bn The J & K Infantry.
- Lieut. CHARANJIT SINGH BHULLAR (SS-14030), 2 Bn The Punjab Regiment.
- Lieut. SANT SINGH (SS-14065), 1 Bn The Sikh Light Infantry.
- Lieut. SHIAM KUMAR (SS-14625), 2 Bn The Jat Regiment.
- Lieut. BUDH RAM YADAVA (SS-14660), 1 (Para) Bn The Kumaon Regiment.
- Licut. KHEM SINGH, 40 A/B Company Engineers.
- Licut. LAKSHMAN SAWROOP TANEJA (IEC-7832), 45 Field Battery Artillery.
- Lieut. A. M. SAVOOR (IC-2653), 4 Bn The Madras Regiment.
- 2/Lieut. M. PONRANGAM (SS-14237), HQ JA Div Engineers.
- 2/Lieut. SUMER SINGH (IC-2154), 16 Field Regiment Artillery.
- 2/Lieut. GURDEV SINGH (IC-2242), JA Div Signal Regiment.
- 2/Lieut. SARDARA SINGH (SS-14218), 47 Battery 16 Field Regiment Artillery.
- 2/Lieut. BALBIR SINGH, 664 Plant Platoon Engineers.
- J.C.O.s.*
- IO-8456 Sub-Maj. BAPUSAHEB MOHITE, 1 Bn The Mahratta Light Infantry.
- IO-36259 Sub-Maj. HARGOPAL CHOPRA, 113 Composite Platoon, Army Service Corps.
- IO-8910 Sub-Maj. GOPAL SWAMY NAIDU, 4 Bn The Madras Regiment.
- IO-13709 Sub-Maj. BAJAJIRAO KADAM, 3 (Para) Bn The Mahratta Light Infantry.
- IO-15226 Ris. LEHRI SINGH, The Deccan Horse.
- IO-12389 Ris. GURDEV SINGH, Central India Horse.
- IO-29872 Ris. RAM NATH, 8 Anti Tank Regiment.
- 20199 Ris. RUP SINGH, 2 Animal Transport Regiment, Army Service Corps.
- IO-25707 Sub. BHADRA BAHADUR KHATTRI, 3 Bn The 9 Gorkha Rifles.
- IO-45502 Sub. KESH BAHADUR KHATTRI, 3 Bn The 9 Gorkha Rifles.
- IO-24751 Sub. CHET BAHADUR THAPA, 3 Bn The 9 Gorkha Rifles.
- IO-32906 Sub. S. D. RISAL SINGH, 3 Platoon 601 Company, Army Service Corps (P.S.).
- IO-17937 Sub. PARS RAM, 4 Bn The Dogra Regiment.
- IO-25974 Sub. HARI SINGH, 2 Bn The Jat Regiment.
- IO-20874 Sub. CHHAILU RAM, 4 Bn The Kumaon, Regiment
- IO-33149 Sub. DES RAM, HQ 19 Independent Infantry Brigade.
- SF-207 Sub. KAPOOR SINGH, 1 Bn The Patiala (RS) Infantry.
- IO-37178 Sub. FAQIR CHAND CHAWLA, 480 Supply Platoon Army Service Corps.
- IO-38851 Sub. RAM SINGH, 2 Bn The Punjab Regiment.
- IO-20943 Sub. BEG RAJ, 4 (H) FF Mountain Battery Artillery.
- Sub. NIRJAL SINGH, 8 Bn The J & K Infantry. (Posthumous).
- IO-43392 Sub. CHANDAR SINGH, 1 (Para) Bn The Kumaon Regiment.
- IO-12808 Sub. BHAGWANT RAO MORE, 37 Field Company Engineers.
- IO-23880 Sub. HARI SINGH RAWAT, 3 Bn The Garhwal Rifles.
- 8405 Sub. SHER SINGH, 12 Bn The J & K Militia.
- IO-10839 Sub. SITAL DASS, 16 Field Regiment Artillery.

- IO-25498 Sub. PRITHMI CHAND, 1 (Para) Bn The Punjab Regiment.
- SF-217 Sub. KARTAR SINGH, 1 Bn The Patiala (RS) Infantry.
- SF-192 Sub. HAZARA SINGH, 1 Bn The Patiala (RS) Infantry.
- IO-31550 Sub. S. P. RAO, 11 Field Regiment Artillery.
- IO-12634 Sub. DALIP SINGH CHAUHAN, 3 Bn The Garhwal Rifles.
- IO-17936 Sub. KEHAR SINGH, 4 Bn The Dogra Regiment.
- IO-46276 Sub. HARKABAHADUR RANA, MC, 1 Bn The 5 Gorkha Rifles.
- IO-40802 Sub. P. K. KUNHI RAMAN, 1327 Pioneer Company.
- IO-13636 Sub. GULABRAO JAGTAP, 1 Bn The Mahratta Light Infantry.
- IO-23123 Sub. THIRUMANGALATH GOPALAN, 4 Bn The Madras Regiment.
- IO-26972 Sub. WARYAM SINGH, 1 Bn The Sikh Light Infantry.
- Sub. SHEONARAIN RAM, 5 Bn The Rajputana Rifles.
- IO-26947 Sub. PARSHOTAM CHAND, MC, 2 Bn The Punjab Regiment. (Posthumous.)
- 21050 Sub. SUKHPAL SINGH, 1 Bn The Rajput Regiment.
- IO-25072 Sub. HARBANS LAL, 1263 Pioneer Company.
- IO-14866 Sub. A. K. NARAYANAN NAMBIAR, 4 Bn The Madras Regiment.
- IO-42536 Sub. JAMPA APPA RAO BAHAUDUR, OBI, Army Service Corps.
- IO-29334 Sub-Cik. C. K. MURTHI, 107 Composite Platoon, Army Service Corps.
- IO-29571 Jem. HARDIAL SINGH, 5 Mountain Battery Artillery.
- IO-51245 Jem. SOHAN SINGH, 7 Bn The Sikh Regiment.
- IO-57674 Jem. VISHNU POWAR, 3 (Para) Bn The Mahratta Light Infantry.
- IO-34754 Jem. SHANKAR KLANGE, 3 (Para) Bn The Mahratta Light Infantry.
- IO-21025 Jem. SUKHPAL SINGH, 1 Bn The Rajput Regiment.
- IO-52834 Jem. NARAIN SINGH, The Kumaon Rifles.
- IO-54870 Jem. GANDHARB SINGH, 4 Bn The Dogra Regiment.
- IO-43795 Jem. HARCHAND SINGH, 1 Bn The Sikh Regiment.
- IO-39751 Jem. K. U. NAIR, 1 Bn The Madras Regiment.
- IO-61043 Jem. OM PRAKASH, Electrical and Mechanical Engineers att Central India Horse.
- Jem. LEHNA SINGH, 4 Bn The Rajput Regiment.
- 9110824 Jem. JAGAT RAM, 9 Bn The J & K Militia.
- IO-57498 Jem. MALI, SINGH, 1 Bn The Sikh Regiment.
- IO-50528 Jem. GAJE SINGH CHAUHAN, 3 Bn The Garhwal Rifles.
- IO-16796 Jem. N. P. SHUNMUGARAJ, 13 Field Company Engineers.
- Jem. RAM PAT SINGH, 22 Mountain Regiment Artillery.
- IO-17667 Jem. DAVID SWAMINATHAN, 36 Field Company Engineers.
- IO-45085 Jem. BABURAO SURVE, 37 Asslt Field Company Engineers.
- IO-48679 Jem. CHANDGI RAM, 22 Mountain Regiment Artillery.
- IO-39749 Jem. K. N. MADHAVA MENON, 1 Bn The Madras Regiment.
- IO-42026 Jem. BAGGA SINGH, 19 Brigade Provost Unit.
- IO-27977 Jem. BALWANT SINGH, 22 Mountain Regiment Artillery.
- IO-22880 Jem. KRISHNA FADTARE, 37 Field Company Engineers.
- 72655 Jem. VENKETESWARALU, 36 Field Company Engineers.
- IO-38983 Jem. RAJARAM MORE, 36 Field Company Engineers.
- Jem. DEWAN SINGH, 1 (Para) Bn The Kumaon Regiment.
- Jem. SHIVBAHADUR SINGHKHANA, BEM, 1 Bn The 1 Gorkha Rifles.
- Jem. RANJIT SINGH, 10 Bn The J & K Militia, att 4 Bn The Dogra Regiment.
- IO-50943 Jem. SANT RAM, 4 Bn The Dogra Regiment.
- 5160 Jem. BAL BAHADUR, 10 Bn The J & K Militia.
- 273 Jem. DEYAL SINGH, 8 Bn The J & K Militia.
- IO-59200 Jem. BALDEV RAM, 2 Bn The Rajputana Rifles.
- 18789 Jem. GOVINDA RAJULU, 36 Field Company Engineers.
- IO-55278 Jem. LACHHMAN, 4 Bn The Dogra Regiment.
- IO-56220 Jem. HAMIR SINGH, 2 Bn The Rajputana Rifles.
- IO-33110 Jem. S. S. BISHT, 480 Supply Platoon Army Service Corps.
- IO-41727 Jem. HARBHAJAN SINGH, 229 Composite Platoon Army Service Corps.
- IO-34397 Jem. HARDWARI LALL, 7 Light Cavalry.
- IO-47750 Jem. BHUP SINGH, 4 Bn The Kumaon Regiment.
- IO-42828 Jem. KALPATHY KRISHNA IYER RAMAKRISHNAN, HQ JA Div.
- Jem. ABHE SINGH, J & K Mountain Battery.
- SF-63 Jem. KARTAR SINGH, The Patiala Mountain Battery.
- 18415 Jem. SURYA NARAYANA, 15 Field Company Engineers, att The J & K Force Engineers.
- Jem. LOCHAN SINGH, Central India Horse.
- IO-42622 Jem. L. RATHNA VELU, 1452 Pioneer Company.
- Jem. KAN SINGH, 1 (Para) Bn The Kumaon Regiment.
- Jem. LAL SINGH, 2 Bn The Rajputana Rifles.
- IO-4939 Jem. SUKBAHADUR GURUNG, 6 Bn The 8 Gorkha Rifles.
- Jem. IMTISANG AO, MM, 3 Bn The Assam Rifles.
- IO-57179 Jem. SOHAN RAM, 2 Bn The Rajputana Rifles.
- Jem. DAMAN SINGH, 1 Bn The Sikh Light Infantry.
- IO-38850 Jem. TARLOCHAN SINGH, 2 Bn The Punjab Regiment.
- Jem. RUP LALL, 1 (Para) Bn The Punjab Regiment.
- 17611 Jem. PERUMAL ARTHUR PAUL, 12 Field Company Engineers.
- Jem. PURNABAHAUDUR MALL, 1 Bn The 5 Gorkha Rifles.
- Jem. BAHADUR SINGH, 1 (Para) Bn The Kumaon Regiment. (Posthumous).
- IO-50942 Jem. HAMIR CHAND, 4 Bn The Dogra Regiment.
- 27827 Jem. E. ACHUTHAN, 1563 Pioneer Company.
- 20807 Jem. KUNWAR SINGH, 69 Field Company Engineers.
- IO-51637 Jem. MADAN CHAND THAKUR, 3 Bn The 9 Gorkha Rifles. (Posthumous).
- 9120166 Jem. DHIAN SINGH, 11 Bn The J & K Militia.
- T. 92 Jem. TIRATH SINGH, 8 Bn The J & K Militia.
- Jem. HUKAM SINGH, Central India Horse.
- Jem. GANPAT SINGH, 2 Bn The Rajputana Rifles. (Posthumous).
- Jem. HAZARI LAL, 2 Bn The Rajput Regiment.
- IO-50183 Jem. RAJ BAHADUR SINGH, 2 Bn The Rajput Regiment.
- IO-49087 Jem. SALIG RAM VARMA, 1 Ord Rail Head Group.
- 50907 Jem. JIJABA BHOSLE, 37 Assault Field Company, Engineers.
- IO-21711 Jem. SHEQ BARAN MISRA, 69 Field Company, Engineers.
- IO-61058 Jem. AWTAR SINGH, Artillery, 19 Brigade LAD.
- Jem. RUKAN SINGH, 2 Bn The Jat Regiment.
- IO-60990 Jem. SHRIDHAR RANE, 3 (Para) Bn The Mahratta Light Infantry.
- 5447 BQMH P. ALAVI, 4 Bn The Madras Regiment.
- 12386 Coy Hav-Major NATHA SINGH, 1DSM, 1 Bn The Sikh Regiment.
- 13600 Coy Hav-Major JASWANT SINGH, 1 Bn The Sikh Regiment.

- 6429 Coy Hav-Major FAQIR SINGH, 5 Bn The Kashmir Infantry.
- 47497 Hav-Major KISHAN LAL, 22 Mountain Regiment Artillery.
- 2431258 Hav-Major TARA SINGH (Para) Bn The Punjab Regiment.
- 7580 Hav-Clk. LAKHPAT RAI SETHI, Medical Branch, The JA Div.
- Hav-Clk. MILKHA SINGH, Army Service Corps.
- CC-3291 Hav-Clk. NAND KISHORE KALIA, HQ 5 Infantry Brigade.
- 12249 Daffadar MUNSHI RAM, Central India Horse.
- 8269 Daffadar GIAN SINGH, Central India Horse.
- 10093 Hav. MOHAN SINGH, 7 Bn The Sikh Regiment.
- 14216 Hav. KULDIP SINGH, 1 (Para) Bn The Punjab Regiment.
- 59618 Hav. GANPAT UTTEKAR, 37 Field Company Engineers.
- 1254 Hav. BACHITTAR SINGH, 40 (AB) Pk Company Engineers.
- 46229 Hav. BAPU RAO CHAWAN, 37 Field Company Engineers.
- 14269 Hav. KER SINGH YADAV, 19 Independent Brigade Signal Company.
- SR-774138 Hav. HARDIAL SINGH, 3 Platoon 601 Company Army Service Corps (Para Supply).
- 543 Hav. ROVEL SINGH, 1 Bn The J & K Infantry.
- SR-214689 Hav. KRISHAN LAL JOSHI, 3 Platoon 601 Company Army Service Corps (Para Sup).
- 233 Hav. MAHADEV MOHITE, 1 Bn The Mahar (MG) Regiment.
- 15497 Hav. MEGH RAJ, 3 (Para) Bn The Rajput Regiment.
- 196041 Hav. GOGAN SINGH, 1263 Pioneer Company.
- 9000465 Hav. NATHA SINGH, 1 Bn The East Punjab Militia.
- 2930976 Hav. ISHAR SINGH, 1 Bn The Rajput Regiment.
- 42342 Hav. PHUSAL RAM, 4 (H) FF Mountain Battery Artillery.
- 13729 Hav. DIWAN CHAND, 1 (Para) Bn The Punjab Regiment.
- 2931075 Hav. HAR LALL, 2 Bn The Rajput Regiment.
- 1167 Hav. TEJU, 1 Bn The J & K Infantry.
- 112 Hav. BHUJANGA KAMBLE, 1 Bn The Mahar (MG) Regiment.
- 2930971 Hav. RAM CHANDAR, 1 Bn The Rajput Regiment.
- 985 Hav. GOPAL SINGH, 11 Bn The J & K Militia.
- 13517 Hav. TARA SINGH, 1 Bn The Sikh Regiment.
- 13746 Hav. JANG SINGH, 1 Bn The Sikh Regiment.
- 25955 Hav. RAM LAKHAN, 16 Field Regiment Artillery.
- 561 Hav. YAG DATTA, 16 Field Regiment Artillery.
- 106393 Hav. M. M. KUNHI KRISHNAN NAMBIAR, 19 Independent Infantry Brigade Signal Company.
- 42892 Hav. KUNJAPPAN, 11 Field Regiment Artillery.
- 3250 Hav. HAZURA SINGH, 1 Bn The Patiala (RS) Infantry.
- 22215 Hav. KRISHNA PILLAI, 11 Field Regiment Artillery.
- 2630611 Hav. SHER SINGH, 1 Bn The Grenadiers.
- 41216 Hav. GOVIND POWAR, 37 Field Company Engineers.
- 981 Hav. HANS RAJ, 8 Bn The J&K Infantry.
- 70 Hav. RAMCHANDRA ALVE, 1 Bn The Mahar (MG) Regiment.
- SR/763250 Hav. AMAR SINGH, 480 Supply Platoon Army Service Corps.
- 6984 Hav. BAHADUR SINGH RAWAT, 3 Bn The Garhwal Rifles.
- A 2519 Hav. SURJIT SINGH, JA Div Signal Regiment.
- 8280 Hav. SAKHARAM KHARADE, 3 (Para) Bn The Mahratta Light Infantry.
- 2931870 Hav. BAHADUR SINGH, 4 Bn The Rajput Regiment.
- 17766 Hav. PARAS RAM, The J&K Mountain Battery.
- 2019 Hav. BALMAN GURUNG, 6 Bn The 8 Gorkha Rifles. (Posthumous).
- 17249 Hav. RAM SINGH, 1 (Para) Bn The Kumaon Regiment.
- 4130939 Hav. RAM KANWAR, 1 (Para) Bn The Kumaon Regiment.
- 4133568 Hav. HARI SINGH, 1 (Para) Bn The Kumaon Regiment.
- 13942 Hav. IQBAL SINGH, 1 (Para) Bn The Punjab Regiment.
- 2433672 Hav. KIRPA RAM, 1 (Para) Bn The Punjab Regiment.
- 13205 Hav. MEHAR SINGH, 1 (Para) Bn The Punjab Regiment.
- P-648 Hav. PARSHURAM MITHBAONKAR, 3 (Para) Bn The Mahratta Light Infantry. (Posthumous).
- 3234 Hav. MOKAND SINGH, 1 Bn The Patiala (RS) Infantry.
- 17505 Hav. CHINNAPPAN, 32 Assault Field Company Engineers.
- 9075 Hav. BALDEV PARSHAD, 4 Bn The Dogra Regiment.
- 3988 Hav. CHANDRABIR GURUNG, 1 Bn The 5 Gorkha Rifles.
- 3985 Hav. UJIRSING GURUNG, 1 Bn The 5 Gorkha Rifles.
- P/1045 Hav. AMAR SINGH, 11 Bn The J&K Militia.
- 978 Hav. MASSAN, 1 Bn The J&K Infantry.
- A-1487 Hav. ARJAN SINGH, Signals.
- 8102 Hav. GNANAPRAKASAM, 4 Bn The Madras Regiment.
- 5375 Hav. GREOGRY, 4 Bn The Madras Regiment.
- 6074 Hav. SAHDEV GADGIL, 3 Bn The Mahar (MG) Regiment.
- 16206 Hav. BADRI RAM, 2 Bn The Rajputana Rifles.
- 4181 Hav. GIAN SINGH, 8 Bn The J&K Infantry.
- 4321 L/Daffadar SIRI BHAGWAN, Central India Horse.
- 12215 L/Hav. RAMJI LAL, 1 (Para) Bn The Kumaon Regiment.
- 15545 L/Hav. SHEO NARAIN, 1 (Para) Bn The Kumaon Regiment.
- 18285 L/Hav. RAMZU RAM, 6 Bn The Rajputana Rifles.
- 15544 L/Hav. GURDEV SINGH, 7 Bn The Sikh Regiment. (Posthumous).
- 27270 L/Hav. SOHAN LAL, 16 Field Regiment Artillery.
- 112619 L/Hav. M. BALAKRISHNAN, 11 Field Regiment Artillery.
- 15386 L/Hav. KANSHI RAM, 1 (Para) Bn The Punjab Regiment.
- 14354 L/Hav. SARAN SINGH, 1 (Para) Bn The Punjab Regiment.
- 9815 L/Hav. NARAYAN SHINDE, 3 (Para) Bn The Mahratta Light Infantry.
- 3430 L/Hav. SANG SINGH, 1 Bn The Patiala (RS) Infantry.
- 4133 L/Hav. BAHADUR GHALE, 1 Bn The 5 Gorkha Rifles.
- 15346 L/Hav. JAGAN NATH SINGH, 3 (Para) Bn The Rajput Regiment.
- 2933130 L/Hav. JAGDEV, 3 (Para) Bn The Rajput Regiment.
- 2434188 L/Hav. MOHAN LALL, 1 (Para) Bn The Punjab Regiment.
- 2431820 L/Hav. LALL SINGH, 1 (Para) Bn The Punjab Regiment.
- 6250263 L/Hav. K. NARAYANAN, 19 Indep Brigade Signal Company.
- 9600 Nk. SAKHARAM BANE, 3 (Para) Bn The Mahratta Light Infantry.
- 6398 Nk. B.S. RAWAT, 3 Bn The Garhwal Rifles.
- 82324 SB/Nk. JASWANT RAI, 82 Field Ambulance Army Medical Corps.
- 28303 Nk. RAM KANWAR SINGH, 2 Bn The Rajputana Rifles.
- 9117 Nk. CHATRU, 6 Bn The J&K Infantry.
- SR-197615 Nk. (SM) M.P. GOPALAN, 107 Composite Platoon Army Service Corps.
- 16209 Nk. NARAIN SINGH BHANDARI, 3 Bn The Garhwal Rifles.
- 37342 Nk. GOVIND PARAB, 3 (Para) Bn The Mahratta Light Infantry.
- 1105234 Nk. SHIV NARAIN, 16 Field Regiment Artillery.

- 1105145 Nk. SWAMI NARAIN, 16 Field Regiment Artillery.
- SR-182857 Nk. KRISHNAN LAL BHATIA 229 Composite Platoon Army Service Corps.
- 15179 Nk. MAN SINGH, 3 (Para) Bn The Rajput Regiment.
- 30950 Nk. SITARAM JADHAV, 3 (Para) Bn The Mahratta Light Infantry.
- 17405 Nk. NARAYAN KADAM, 3 (Para) Bn The Mahratta Light Infantry.
- 14470 Nk. RANJIT SINGH, 1 Bn The Sikh Regiment.
- 6413 Nk. SIMMAR SINGH, 9 Bn The J&K Infantry.
- 155668 Nk. DEBUWA, 1263 Pioneer Company.
- 21088 Nk. PIRBHU SINGH, 1 (Para) Bn The Kumaon Regiment. (*Posthumous*).
- SR/195461 Nk. GOKAL CHAND, 107 Composite Platoon Army Service Corps.
- SR/204582 Nk. KARTAR SINGH, 107 Composite Platoon Army Service Corps.
- SR/181786 Nk. GURDHAR SINGH, 107 Composite Platoon Army Service Corps.
- 16730 Nk. BALWANT SINGH, 7 Bn The Sikh Regiment.
- 15872 Nk. GAJJAN SINGH, 7 Bn The Sikh Regiment.
- SR/18039 Nk. (SM) DEVI DAYAL, 3 Platoon 601 Company Army Service Corps (Para Supply).
- ISC 35067 Nk. GAJA NAND, 22 Mountain Regiment Artillery, Signal Section.
- 36500 Nk. JAGMAL SINGH, 2 Bn The Rajputana Rifles.
- 784078 Nk. BAHADUR SINGH, 8 Anti Tank Regiment.
- 53319 Nk. SAKHARAM KADAM, 37 Field Company Engineers.
- 24429 Nk. RAGHUNATH SINGH, 1 Bn The Rajput Regiment.
- 3334566 Nk. DARSHAN SINGH, 7 Bn The Sikh Regiment.
- 15610 Nk. BASANT SINGH, 7 Bn The Sikh Regiment.
- 11189 Nk. BHASKRAN, 1 Bn The Madras Regiment.
- 17360 Nk. ASA RAM, 1 Bn The Grenadiers.
- 11841 Nk. NAURANG RAM, 1 Bn The Grenadiers.
- 3409 Nk. MOHINDER SINGH, 1 Bn The Patiala (RS) Infantry.
- 16451 Nk. KAKA SINGH, 1 Bn The Sikh Regiment.
- 19873 Nk. MEHNGA SINGH, 1 Bn The Sikh Regiment.
- 2431768 Nk. NIRANJAN SINGH, 2 Bn The Punjab Regiment.
- 16999 Nk. (LM) HARI SINGH, 50 (Para) Brigade Signal Section.
- 2931090 Nk. GOPI RAM, 2 Bn The Rajput Regiment.
- 292 Nk. KIRPAL SINGH, 8 Bn The J&K Militia.
- 8544 Nk. HAKAM SINGH, 4 Bn The Dogra Regiment.
- MP 1987 Nk. HAKIM SINGH, 19 Independent Infantry Brigade Provost Unit (Corps of Military Police).
- 16738 Nk. PREM SINGH, The Kumaon Rifles.
- 13896 Nk. TIRLOK SINGH, The Kumaon Rifles.
- 13428 Nk. DEWAN SINGH, The Kumaon Rifles.
- 16831 Nk. KISHAN SINGH, The Kumaon Rifles.
- 1537 Nk. BAGGA SINGH, 19 Brigade Provost Unit Corps of Military Police.
- 79041 Nk. LEKSHMIAH, 36 (Para) Field Company Engineers.
- SR-770734 Nk. (SM) DHANPAT RAI, 480 Supply Platoon Army Service Corps.
- 2430750 Nk. AMAR SINGH, 2 Bn The Punjab Regiment.
- 3580 Nk. MUKHTIAR SINGH, 1 Bn The Patiala (RS) Infantry.
- 3451 Nk. JOGINDER SINGH, 1 Bn The Patiala (RS) Infantry.
- 3181 Nk. LEHANA SINGH, 1 Bn The Patiala (RS) Infantry.
- 41493 Nk. RAM DASS, 16 Field Regiment Artillery.
- 2431270 Nk. SURAT SINGH, 2 Bn The Punjab Regiment.
- A 5955 Nk. (OTW) SANT RAM, 50 (Para) Brigade Signal Section.
- 35 Nk. BAPU KAMBLE, 1 Bn The Mahar (MG) Regiment.
- 15562 Nk. MANGLE GURUNG, 1 Bn The Gorkha Rifles.
- 17157 Nk. DALPAT SINGH, 2 Bn The Rajputana Rifles.
- 648 Nk. ANCH SINGH, 1 Bn The J&K Infantry.
- 14054 Nk. BAL ADAR SINGH, 1 Bn The J&K Infantry.
- 69329 Nk. CHAKRAVARTHY, 362 Field Company Engineers.
- 1107493 Nk. BHAWANI BHIK, 16 Field Regiment Artillery.
- 98656 Nk. RAM SINGH, 82 Field Ambulance, Army Medical Corps.
- 6250672 Nk. P. RAMASWAMY KONAR, 80 Infantry Brigade Signals.
- 73673 Nk. SURENDAR KUMAR, Signals.
- 155798 Nk. DEV RAM, 1263 Pioneer Company.
- 3131131 Nk. TOKH RAM, 2 Bn The Jat Regiment.
- 15369 Nk. JOGINDER SINGH, 7 Bn The Punjab Regiment.
- 2430800 Nk. RAM SARAN, 2 Bn The Punjab Regiment.
- 16233 Nk. DARSHAN SINGH, 1 Bn The Rajput Regiment.
- 7887 Nk. KARAPKANDE, 3 Bn The Mahar (MG) Regiment att 4 Bn The Madras Regiment.
- 17159 Nk. RAGHUNATH SINGH, 2 Bn The Rajputana Rifles.
- 2746 Nk. TEJ BAHADUR KHAN, 1 Bn The 9 Gorkha Rifles.
- 10010 Nk. KUL BAHADUR KHATTRI, 3 Bn The 9 Gorkha Rifles.
- 94171 Amb. Nk. GAYA PRASAD, 29 Field Ambulance Army Medical Corps.
- 15555 L/Nk. LACHHMAN SINGH, 2 Bn The Punjab Regiment.
- 43885 L/Nk. AMAR CHAND, 22 Mountain Regiment Artillery.
- SR-197637 L/Nk. (ASM) T.P. KUMARA VELU, 3 Platoon 601 Company Army Service Corps (Para Supply).
- 46463 L/Nk. JEE RAM, 4 (H) FF Mountain Battery Artillery.
- SR/193341 L/Nk. BHAWAN SINGH THAPA, 107 Composite Platoon Army Service Corps.
- 3716518 L/Nk. GAMUNDI, 8 Anti Tank Regiment Artillery.
- 21175 L/Nk. GOVIND MAL, 4 Bn The Kumaon Regiment.
- 21679 L/Nk. AJAB SINGH, 4 Bn The Kumaon Regiment.
- 19995 L/Nk. RAGHUBAR SINGH, 2 Bn The Rajput Regiment.
- 2931290 L/Nk. DESRAJ SINGH, 4 Bn The Rajput Regiment.
- 2831408 L/Nk. CHAIN SINGH, 2 Bn The Rajputana Rifles.
- 11535 L/Nk. (OTW) PHUL CHAND, 50 (Para) Brigade Signal Section.
- 20267 L/Nk. KAKA SINGH, 1 Bn The Sikh Regiment.
- 19761 L/Nk. GOPAL SINGH, The Kumaon Rifles.
- 1511 L/Nk. CHANDRU GAUR, 3 (Para) Bn The Mahratta Light Infantry.
- 18163 L/Nk. UMED SINGH, 1 (Para) Bn The Kumaon Regiment.
- 30356 L/Nk. RAMLAL SINGH, 4 Bn The Rajput Regiment.
- 31277 L/Nk. KESIARI CHAND, 16 Field Regiment Artillery.
- 86525 L/Nk. LAL BAHADUR KHATTRI, 3 Bn The 9 Gorkha Rifles.
- 11421 L/Nk. BABU RAM, 4 Bn The Dogra Regiment.
- 1000 L/Nk. SHAM SINGH, 1 Bn The Sikh Light Infantry. (*Posthumous*).
- 22373 L/Nk. SADU POWAR, 3 (Para) Bn The Mahratta Light Infantry.
- 4428806 L/Nk. JAGIR SINGH, 1 Bn The Sikh Light Infantry. (*Posthumous*).
- 24991 L/Nk. DHARAM SINGH, The Kumaon Rifles. (*Posthumous*).
- 11014 L/Nk. ANNAMALAL, 1 Bn The Madras Regiment.
- 8440 L/Nk. RUP SINGH, 4 Bn The Dogra Regiment.

- 18396 L/Nk. PEMA RAM, 2 Bn The Rajputana Rifles.
 2491 L/Nk. PREMBAHADUR CHARTI, 1 Bn The Gorkha Rifles.
 23441 L/Nk. RAMNAGINA SINGH, 69 Field Company Engineers. (*Posthumous*).
 4131016 L/Nk. NARAIN SINGH, 1 (Para) Bn The Kumaon Regiment.
 3611 L/Nk. GIAN SINGH, 1 Bn The Patiala (RS) Infantry.
 50282 L/Nk. CHHANAK RAM, 16 Field Regiment Artillery.
 2831335 L/Nk. RAM SUBHAG SINGH, 2 Bn The Rajputana Rifles. (*Posthumous*).
 10108 L/Nk. CHAKRA BAHADUR THAPA, 3 Bn The 9 Gorkha Rifles.
 7244 L/Nk. RANJHA RAM, 2 Bn The Dogra Regiment. (*Posthumous*).
 14362 L/Nk. GABAR SINGH RAWAT, 3 Bn The Garhwal Rifles.
 13553 L/Nk. MAN SINGH NEGI, 3 Bn The Garhwal Rifles.
 3679 L/Nk. INDER SINGH, 1 Bn The Patiala (RS) Infantry.
 18151 L/Nk. DALIP SINGH, The Kumaon Rifles. (*Posthumous*).
 22365 L/Nk. MOHINDER SINGH, 1 Bn The Sikh Regiment.
 131397 L/Nk. SOLOMN RAJU, 37 Field Company Engineers.
 42876 L/Nk. MALSING BHOSLE, 37 Field Company Engineers.
 85497 L/Nk. RAMKRISHNA GAWADE, 37 Field Company Engineers.
 82738 L/Nk. ATMARAM MANE, 22 Field Company Engineers.
 ISC-56513 L/Nk. CHANAN SINGH, The JA Div Signal Regiment.
 7759966 L/Nk. MUNI KUMAR, 19 Brigade Provost Upl.
 21550 L/Nk. SHEODAS SINGH, 4 Bn The Rajput Regiment.
 ISC-55656 L/Nk. RAM NATH, 22 Mountain Regiment Artillery, Signal Section.
 52174 OWA L/Nk. RAM PAT, 22 Mountain Regiment Artillery.
 63347 L/Nk. DALSING LAMA, 1 Bn The 5 Gorkha Rifles. (*Posthumous*).
 7725 L/Nk. ISHAR DASS, 1 Bn The J & K Infantry.
 10221 L/Nk. PARTA BAHADUR KHATRI, 3 Bn The 9 Gorkha Rifles. (*Posthumous*).
 57148 OWA L/Nk. SAWARAN SINGH, 13 Field Regiment Artillery.
 19085 L/Nk. KEHAR SINGH, 1 (Para) Bn The Punjab Regiment.
 18757 L/Nk. CHHAPA RAM, 1 (Para) Bn The Punjab Regiment.
 55970 L/Nk. RANBAHADUR GURUNG, 1 Bn The 5 Gorkha Rifles.
 2534195 L/Nk. ARAVAL RAO, 4 Bn The Madras Regiment.
 2432960 L/Nk. KALA SINGH, 2 Bn The Punjab Regiment.
 781491 L/Nk. MAHA NAND, 1 Company Animal Transport Regiment Army Service Corps.
 47848 L/Nk. NANAK CHAND, 45/16 Field Regiment Artillery.
 6246055 L/Nk. DIWAN CHAND, 5 Infantry Brigade Signals.
 3130395 L/Nk. HARI SINGH, 2 Bn The Jat Regiment.
 3130421 L/Nk. RATI RAM, 2 Bn The Jat Regiment.
 2832195 L/Nk. KISHAN SINGH, 2 Bn The Rajputana Rifles.
 10187 L/Nk. HIRA SING KHATTRI, 3 Bn The 9 Gorkha Rifles.
 33910 L/Nk. INDER DEO SINGH, 1 Bn The Rajput Regiment.
 9883 L/Nk. CHAUDHRI RAM, 4 Bn The Dogra Regiment.
 21613 L/Nk. TULSI RAM, 2 Bn The Rajputana Rifles.
 53675 OWA. SIRI RAM, 22 Mountain Regiment Artillery.
 52101 OWA. SIRI CHAND, 22 Mountain Regiment Artillery.
- 58703 OWA. HARBANS SINGH, 13 Field Regiment Artillery.
 1201997 OWA. RAGHBIR SINGH, 4 Mountain Battery Artillery.
 54933 Wireless Operator HAR LAL, 22 Mountain Regiment Artillery.
 53791 Driver MATA DIN, 22 Mountain Regiment Artillery.
 52509 Gunner PRAKASH SINGH, 17 Mountain Battery Artillery.
 1001863 Sowar WAZIR SINGH, Central India Horse.
 8115 Sowar MASHADI SINGH, Central India Horse.
 284708 Pioneer MUTTA, 1263 Pioneer Company.
 1500556 Sapper SHANTARAM PARAB, 22 (RB) Field Company Engineers.
 129490 Sapper NALLAPAN, 36 Field Company Engineers.
 26935 Sapper ARJAN SINGH, 40 (AB) Park Company Engineers.
 59361 Sapper TUKARAM GODSE, 37 Field Company Engineers.
 85104 Sapper NAMDEO POWAR, 22 Field Company Engineers.
 54496 Sapper VITHOBA NAIK, 37 Field Company Engineers.
 45019 Sapper KRISHNA PARAB, 37 Field Company Engineers.
 88551 Sapper SAKHARAM MULIK, 37 Field Company Engineers.
 87383 Sapper GYANU SALUNKE, 37 Field Company Engineers.
 44181 Sapper BAJI BHOSLE, 37 Field Company Engineers.
 50591 Sapper GANPAT SHINDE, 37 Assault Field Company Engineers.
 139304 Sapper RAJU, 12 Field Company Engineers.
 1302459 Sapper ARUMAINATHAN, 12 Field Company Engineers.
 139307 Sapper VINCENT, 12 Field Company Engineers.
 1414605 Sapper HARNAM SINGH, 40 AB Field Park Company Engineers.
 138937 Sapper M. RAJAPPAN PILLAI, 14 Field Company Engineers.
 10403 Sigm (OTW) RAM SINGH, 50 (Para) Brigade Signal Section.
 45424 Signaller MADAN LALL, 16 Field Regiment Artillery.
 47902 Sigm. IYYAM PERUMAL, 11 Field Regiment Artillery Signal Section.
 37745 Sigm. (ES) LABH SINGH, 50 (Para) Brigade Signal Section.
 76083 Sigm. (L.M.) LOK NATH SETHI, 50 (Para) Brigade Signal Section.
 6237334 Sigm. JAGAT SINGH, 26 (2AB) Division Signal Regiment.
 50573 Sigm. HARI SINGH, 8 Field Regiment Signal Section.
 102467 Rfmn. NAR BAHADUR KHATTRI, 1 Bn The 9 Gorkha Rifles.
 17160 Rfmn. JAI SINGH MAHAR, 3 Bn The Garhwal Rifles.
 22491 Rfmn. GAJBIR THAPA, 1 Bn The 1 Gorkha Rifles.
 96467 Rfmn. PAHLMAN CHHETTRI, The 9 Gorkha Rifles.
 99642 Rfmn. PADAM BAHADUR THAPA, 3 Bn The 9 Gorkha Rifles.
 24927 Rfmn. MANLAL GURUNG, 1 Bn The 1 Gorkha Rifles.
 99582 Rfmn. DIL BAHADUR THAPA, 3 Bn The 9 Gorkha Rifles. (*Posthumous*).
 101115 Rfmn. JANG BAHADUR ADHIKARI, 3 Bn The 9 Gorkha Rifles.
 58298 Rfmn. KISHANBAHADUR PUN, 1 Bn The 5 Gorkha Rifles.
 2831198 Rfmn. BHAGWAN SINGH RAM, 2 Bn The Rajputana Rifles.
 64815 Amb. Sep. AMAR SINGH, 82 Field Ambulance.
 30902 Sep. SHER SINGH, 1 Bn The Sikh Regiment.
 6760790 SB/Sep. TULSIRAM PANT, 82 Field Ambulance.
 68753 SB/Sep. GURUVIAH, 82 Field Ambulance.

- 62652 SB/Sep. THAKUR MANDAL, 82 Field Ambulance.
- 6761018 Amb. Sep. BALA DIN, 82 Field Ambulance.
- 6760648 Amb. Sep. RAM SWARUP, 82 Field Ambulance.
- 90336 Amb. Sep. KUMP SINGH, 82 Field Ambulance.
- 61248 Amb. Sep. PERMESHWARAN, 82 Field Ambulance.
- 27077 Sep. HARNAM SINGH, 1 Bn The Sikh Regiment.
- MTS/234814 Sep. PONNAMBALAM, 629 Company Army Service Corps.
- MTS/969782 Sep. VELAUDHAN NAIR, 629 Company Army Service Corps.
- 9016 Sep. PATHI RAM, 4 Bn The Dogra Regiment.
- 37556 Sep. RATNU GUDEKAR, 3 (Para) Bn The Mahratta Light Infantry. (*Posthumous*).
- 3929718 Sep. RUP CHAND, 4 Bn The Dogra Regiment.
- 3430749 Sep. BAKHSI SINGH, 2 Bn The Punjab Regiment.
- 34124 Sep. DHONDU MORE, 3 (Para) Bn The Mahratta Light Infantry.
- 31160 Sep. FAUJA SINGH, 1 Bn The Sikh Regiment.
- 3330765 Sep. HAZURA SINGH, 1 Bn The Sikh Regiment.
- 23839 Sep. BACHITTAR SINGH, 1 Bn The Sikh Regiment.
- 30863 Sep. GURNAM SINGH, 1 Bn The Sikh Regiment.
- 16752 Sep. TASHI, 2 Bn The Dogra Regiment.
- 30416 Sep. GOVIND SHELLAR, 3 (Para) Bn The Mahratta Light Infantry.
- 8648 Sep. AMAR NATH, 1 Bn The J & K Infantry. (*Posthumous*).
- 41329 Sep. MARUTI TAJNE, 3 (Para) Bn The Mahratta Light Infantry.
- 13615 Sep. SITA RAM, 1 Bn The J & K Infantry.
- 11442 Sep. HARI SINGH, 4 Bn The Dogra Regiment.
- 3431566 Sep. RATTAN SINGH, 1 (Para) Bn The Punjab Regiment.
- 9000205 Sep. PRITAM SINGH, 1 Bn The East Punjab Militia.
- P/1007 Sep. GURDIT SINGH, 11 Bn The J & K Militia.
- Sep. REBEL SINGH, The J & K Militia.
- 10320 Sep. SIS RAM, 4 Bn The Dogra Regiment.
- 13752 Sep. SHER SINGH, 4 Bn The Dogra Regiment.
- 30145 Sep. RATAN SINGH, 4 Bn The Kumaon Regiment.
- 4129590 Sep. GAGAN SINGH, 4 Bn The Kumaon Regiment.
- 2730087 Sep. SHRIDHAR CHALKE, 3 (Para) Bn The Mahratta Light Infantry.
- 2729841 Sep. DHARU SHINDE, 3 (Para) Bn The Mahratta Light Infantry.
- 2329952 Sep. MAJER SINGH. Ex-3 Bn The Punjab Regiment, att 3 (Para) Bn The Mahratta Light Infantry.
- 2430137 Sep. PARSHOTAM SINGH, 2 Bn The Punjab Regiment.
- 3929626 Sep. BACHITTAR SINGH, 4 Bn The Dogra Regiment.
- 21698 Sep. BUDH SINGH, 4 Bn The Rajput Regiment.
- 2931384 Sep. THAKARIA RAM, 4 Bn The Rajput Regiment.
- 9660 Sep. KATYAL SINGH, 8 Bn The J & K Infantry. (*Posthumous*).
- 6418 Sep. NARAIN SINGH, 8 Bn The J & K Infantry. (*Posthumous*).
- 3763 Sep. MUKHTIAR SINGH, 1 Bn The Patiala (RS) Infantry.
- 31931 Sep. RAM CHANDER, 4 Bn The Kumaon Regiment.
- 26116 Sep. TAKHAT SINGH, 3 (Para) Bn The Rajput Regiment.
- 28985 Sep. DALIP SINGH, 4 Bn The Kumaon Regiment.
- 4980 Sep. MAGHAR SINGH, 1 Bn The Patiala (RS) Infantry.
- 24440 Sep. KAKA SINGH, 1 Bn The Sikh Regiment. (*Posthumous*).
- 3130719 Sep. DARYAO SINGH, 2 Bn The Jat Regiment.
- 18039 Sep. MOHAN SINGH, 4 Bn The Kumaon Regiment. (*Posthumous*).
- 843638 Sep. CHINTAMANI, 8 Anti Tank Regiment Artillery.
- 2430686 Sep. JASWANT SINGH, 1 (Para) Bn The Punjab Regiment.
- SR-6332212 Sep. (GD) HARI SHANKAR, 107 Composite Platoon Army Service Corps.
- SR-4518 Sep. (GD) CHHEDI, 107 Composite Platoon Army Service Corps.
- 4701 Sep. DES RAJ, 1 Bn The Patiala (RS) Infantry.
- 8975 Sep. ANANT RAM, 2 Bn The 17 Dogra Regiment.
- 6131130 Sep. SUKH DEV, 2 Bn The Jat Regiment. (*Posthumous*).
- 11025 Sep. SHERSINGH, 1 Bn The J & K Infantry.
- 470 Sep. FATEH SINGH, 8 Bn The J & K Militia. (*Posthumous*).
- 2432231 Sep. DALIP SINGH, 7 Bn The Punjab Regiment. (*Posthumous*).
- MTN-6563341 Sep. SITA RAM DUBEY, 54 Field Ambulance Army Medical Corps.
- 253363 Sep. ARUNACHALAM, 4 Bn The Madras Regiment.
- 2533321 Sep. SANYASI, 4 Bn The Madras Regiment.
- 3133215 Sep. DADEL SINGH, 2 Bn The Jat Regiment.
- 2431006 Sep. MAKHAN SINGH, 7 Bn The Punjab Regiment.
- 2432977 Sep. AJIT SINGH, 2 Bn The Punjab Regiment.
- 2430823 Sep. KARTAR SINGH, 2 Bn The Punjab Regiment.
- 8498 Sep. JAGAT BAHDUR, 3 Bn The J&K Rifles.
- 7003677 Am. Sep. ILYAS HUSSAIN, 29 Field Ambulance Army Medical Corps.
- 2428285 Sep. RANJHA RAM, 1 (Para) Bn The Punjab Regiment.
- 7859671 Sep. MOTI SINGH, 1 (Para) Bn The Punjab Regiment.
- 29101 Sep. OMKAR SINGH, 1 (Para) Bn The Kumaon Regiment.
- 30962 Sep. MAN SINGH, 1 (Para) Bn The Kumaon Regiment.
- 4128833 Sep. CHIANDGI RAM, 1 (Para) Bn The Kumaon Regiment.
- 412266 Sep. BHARAT SINGH, 3 (Para) Bn The Rajput Regiment.
- 2930184 Sep. SADHU SINGH, 3 (Para) Bn The Rajput Regiment.
- 215138 Nursing Orderly P. RATHINAM, 82 Field Ambulance.
- 6744211 Nursing Orderly LALCHINGA, Army Medical Corps, att 3 (Para) Bn The Mahratta Light Infantry.
- F-741448 Sweeper PIARA, 107 Composite Platoon Army Service Corps.

INDIAN AIR FORCE

- GP. CAPT. E. W. PINTO (1593).
- GP. CAPT. SHIV DEV SINGH (1595).
- WG. CDR. MURAT SINGH AULAKH (1660).
- SQN. LDR. J. B. AQUINO (1777).
- FLT. LT. J. J. BOUCHE (2938).
- FLT. LT. K. SINGH (2781).
- FLT. LT. H. D. MEHRA (3077).
- FLT. LT. A. S. LOTA (3374).
- FLT. LT. O. D. DODSWORTH (3174).
- FLG. OFF. D. SINGH (2998).
- FLG. OFF. M. J. CONROY WELBY (3234).
- FLG. OFF. J. C. PLOMER (3299).
- FLG. OFF. L. C. STEPHEN (3246).
- FLG. OFF. S. D. SINGH (3176).
- FLG. OFF. J. R. KIRLOSKAR (2857).
- FLG. OFF. K. CHANDRA (2721).
- FLG. OFF. M. S. BHAGAR (3351).
- FLG. OFF. A. N. TODD (3364).
- FLG. OFF. A. K. PAUL CHOUDHURI (2996).
- FLG. OFF. E. J. C. LANDER (2889).
- FLT. LT. H. S. GILL (2862).
- FLG. OFF. T. B. CHOUDHARY (3087).

FLG. OFF. T. O. WYNNE (3066).	CPL. S. K. BAKSHI (14015).
SQN. LDR. J. B. DORDI (1846).	CPL. N. K. NAIR (16653).
PLT. OFF. K. S. PAL (3316).	CPL. H. C. MUNDU (14652).
PLT. OFF. M. D. MENDHEKAR (3494).	CPL. S. N. BHATTACHARYA (14095).
FLT. LT. P. C. RAMAKRISHNA (1843).	CPL. K. K. PURUSHOTTAM (14196).
FLG. OFF. S. K. RAMAN (3376).	LAC. THAMBURAJ (29839).
PLT. OFF. N. V. BAL (3491).	F/SGT. K. V. K. NAIR (10901).
FLG. OFF. C. JEEVARATHNAM (3385).	F/SGT. B. S. GHATTACK (157).
FLT. LT. R. GHOSH (1895).	SGT. K. S. NAIR (10957).
PLT. OFF. DAULAT RAM BHATIA (3458).	CPL. H. RAY (31383).
F/SGT. D. MORESHWAR (10087).	AC1. A. R. REBELO (200120).
F/SGT. S. VISHWANATHAN (10935).	LAC. K. P. P. NAMBIAR (27979).
SGT. A. GHOSH (11034).	LAC. ARCHIBALD (49055).
SGT. A. G. BERCHEY (11169).	LAC. B. R. NAIR (44159).
SGT. J. P. SHARMA (12812).	W.O. S. M. ROY (18289).
SGT. V. JAYARAMAN (11391).	W.O. S. K. CHAKRABORTHY (13814).
SGT. B. C. DOGRA (15488).	W.O. P. NANU (14491).
SGT. D. R. SINGH (10052).	CPL. M. F. AMBROSE (14983).
CPL. D. VEVADRIVIAM (27923).	CPL. GOKUL SINGH (16651).
CPL. R. SUBRAMANIAM (45809).	LAC. S. C. PATRICK (16089).
CPL. KARTAR CHAND (14151).	CPL. P. J. SEBASTIAN (11924).
CPL. N. C. DEY (11839).	CPL. K. VARADRAJAN (14858).
CPL. G. DEVARAJLOO (14906).	SGT. W. SAMUEL (11346).
CPL. T. N. BALACHANDRA (14981).	SGT. A. C. CHOPRA (12275).
CPL. R. I. YADAVA (15744).	LAC. MOHINDER SINGH (39652).
CPL. B. N. BHATTACHARJEE (15032).	CPL. B. BALAN (14511).
CPL. K. K. VARGHESE (14347).	AC2. BHAGAT RAM (300002).
CPL. N. D. P. RAJAN (15583).	
CPL. M. G. DANDEKAR (19832).	SHAVAX A. LAL, Secy.
CPL. T. M. GEORGE (16571).	
CPL. R. SELVARAJ (21092).	
CPL. N. SINGH (21950).	
CPL. L. B. WAGH (12175).	
CPL. S. GANGULLY (15974).	
LAC. K. M. SANKARNARAYAN (46993).	
LAC. MAL SINGH (18275).	
LAC. E. K. NAMBIAR (27346).	
LAC. S. K. KOTNIC (36724).	
LAC. N. K. MALHOTRA (30469).	
LAC. P. K. D. NAMBIAR (14424).	
LAC. U. D. SINGH (34213).	
LAC. S. G. R. MUDALIER (15947).	
LAC. AMAR SINGH (37418).	
LAC. M. R. MADHAVAN (47804).	
LAC. P. SINGH (38905).	
LAC. A. K. DUTTA (30129).	
LAC. A. M. SEN (26465).	
LAC. J. C. MANDOL (14103).	
LAC. A. K. BUVA (16194).	
LAC. BHAGAT SINGH (18682).	
LAC. G. SUKLA (26712).	
LAC. M. P. MENON (46329).	
AC1. R. D. SHARMA (18217).	
AC. PRITHIVI RAJ (37910).	
AC. S. SINGH (21602).	
AC. C. MENEZES (13637).	
F/SGT. B. D. ALI (10604).	

ELECTION COMMISSION, INDIA

New Delhi, the 13th February 1951

No. 104/10/51-Elec.—In exercise of the powers conferred by the proviso to sub-rule (2) of rule 10 of the Representation of the People (Preparation of Electoral Rolls) Rules, 1950, and in modification of its notification No. 104/1/51-Elec., dated the 15th January 1951, the Election Commission hereby extends up to the 15th March 1951 the period within which claims and objections under sub-rule (1) of the said rule are to be made under sub-rule (2) of that rule in respect of the electoral roll for any electoral unit comprised within the State of Mysore.

P. S. SUBRAMANIAN, Secy.

MINISTRY OF LAW

New Delhi, the 9th February 1951

No. F. 21(6)/50-C.—Whereas a vacancy has occurred in the seat of a member representing the State of Uttar Pradesh in Parliament by reason of the death of Shri Mukhtar Singh Chowdhry:

Now, therefore, in pursuance of the provisions of sub-rule (1) of rule 4 of the Provisional Parliament (Filling of Casual Vacancies and Election Petitions) Rules, 1950, the President is pleased to call upon the members of the Uttar Pradesh Legislative Assembly to elect, in accordance with the said rules, a person for the purpose of filling the said vacancy.

S. N. MUKERJEE, Joint Secy.

MINISTRY OF FINANCE.

New Delhi, the 22nd January 1951

No. F. 10(45)-Est. (Spl.)/50.—In exercise of the powers conferred by the proviso to Article 309 and clause (5) of Article 148 of the Constitution, the President hereby directs that the following further amendments shall be made in the Central Civil Services (Revision of Pay) Rules, 1947, namely:—

In the Schedule annexed to the said Rules—

I. Under the head "Finance Department"—

(a) In the table relating to Indian Audit Department—

(i) against the item "S.A.S. Accountants", for the existing scales in column 2, the following scales shall be substituted, namely:—

- "(1) 200—20—360—EB—20—500
175—15—295—EB—15—400
- (2) 220—20—380—EB—20—500
175—15—295—EB—15—400
- (3) 190—20—350—EB—20—450
175—15—295—EB—15—375
- (4) 190—20—350—EB—20—450
150—15—270—EB—15—375
- (5) 190—20—310—15—340—EB—15—400
150—15—270—EB—15—375."

(ii) against the item "S.A.S. Accountants in the Railway Audit Department", for the existing scales in column 2, the following scales shall be substituted, namely:—

Senior Auditors—

300—20—500—50/5—550

For Offices other than those at Madras and Trichinopoly—

250—15—400

For Offices at Madras and Trichinopoly—

225—15—375

Junior Auditors—

150—15—210—EB—15—270

For Offices other than at Madras and Trichinopoly—

150—10—240

For Offices at Madras and Trichinopoly—

150—10—210."

(iii) against the item "Asstt. Supdts. of the Office of the Auditor General and S.A.S. Accountants, Defence Audit Department", for the existing scales in column 2, the following scales shall be substituted, namely:—

- "(1) 240—20—360—30—420—EB—30—600
225—15—375
- (2) 220—20—360—EB—30—600
200—15—350—20—450."

(iv) against the item "Superintendents, Customs Revenue Audit Branch", for the existing scales in column 2, the following scales shall be substituted, namely:—

"325—25—600

280—20—500 plus S.P. Rs. 50."

(v) against the item "Divisional Accountants", for the existing scales in column 2, the following scales shall be substituted, namely:—

"(1) Civil Accounts Offices (P. W. Division).

100—10—270—30/5—300
80—8—200—25/5—250 — Assam State.

80—8—200—25/5—225 — Other States.

Wartime scales—

104—12—200—25/2—250 — Assam State.

104—12—200—25/2—225 — Other States.

(2) P. & T. Audit Offices (Telegraph Eng. Dvn.).

120—10—270
80—8—200—25/5—225
104—12—200—25/5—225 (War-time scale)."

(vi) against the item "Upper Division Clerks in the Office of the Auditor General and in the Defence Audit Dep't.", for the existing scales in column 2, the following scales shall be substituted, namely:—

"70—7—140—EB—6—170—EB—6—230
60—3—90—5—180—Grade II

160—5—180 — Grade I

Unified scale

60—5—100—EB—10—120 — B Grade

100—10—200 — A Grade."

(vii) against the item "Upper Division Clerks in the Customs Revenue Audit Branch", for the existing scales in column 2, the following scales shall be substituted, namely:—

"(1) Madras

40—7—75—6—105—EB—6—135—5—150—EB—5—175.
45—3—75—5—135 — Grade II.

135—5—155 — Grade I

Unified scale

60—5—100—EB—10—120 — B Grade

100—10—200 — A Grade

(2) *Bombay and Calcutta.*60—8—124—EB—8—140—6—170—EB—6—230

50—4—110—5—160 — Grade II

160—5—180 — Grade I

Unified scales

80—5—100—EB—10—120 — B Grade

120—10—200 — A Grade plus special pay of Rs. 15 after confirmatory departmental examination is passed."

- (viii) against the item "Cashiers in other A. G.'s Offices", for the existing scales in column 2, the following scale shall be substituted, namely :—

"60—8—124—EB—8—140—6—170—EB—6—230

plus special pay of Rs. 20."

- (ix) against the item "Asstt. Cashier, A. G. Bombay", for the existing scales in column 2, the following scale shall be substituted, namely :—

"60—8—124—EB—140—6—170—EB—6—230

plus special pay of Rs. 10."

(b) In the table relating to "Finance Department, Mints"—

- (i) against the item "Refinery Superintendent or Deputy Works Manager", for the existing scale in column 2, the following scale shall be substituted, namely :—

"600—40—800500—30—650."

- (ii) against the item "Deputy Accountant and Deputy Bullion Registrar", to the existing scales in column 2, the following scales shall be added, namely :—

"250—15—400200—10—260—15—320."

- (iii) against the item "Engineers and Melters", for the prescribed scale in column 3, the following scale shall be substituted, namely :—

"250—15—400—20—500."

- (iv) against the item "Clerks" for the existing scale at (i) in column 2, the following scale shall be substituted, namely :—

"50—5—110—8—230; 60—5—110—8—23050—4—110—5—160."

- (v) against the item "Draftsmen", for the existing scales in column 2, the following scale shall be substituted, namely :—

"65—5—16550—4—130."

- (c) In the table relating to the "Office of the Security Printing, India", against the item "Search Peons", for the existing scale in column 2, the following scale shall be substituted, namely :—

"22—1—25."

II. Under the head "Ministry of Finance (Revenue Division)"—

- (a) In the table relating to "Opium Department, Ghazipur", under the heading "Medical staff", against the item "Sub-Asstt. Surgeon", for the prescribed scale in column 3, the following scale shall be substituted, namely :—

"100—8—140—10—170—EB—10—300

[For persons holding a University degree (medical), the starting pay of the scale will be Rs. 150.]

(b) In the table relating to "Customs Department"—

- (i) against the item "Assistant Collectors", for the scale of "350—15—1,500" wherever it occurs in column 2, the following scale shall be substituted, namely :—

"350—50—1,500."

- (ii) against the item "Examiners, Bombay", for the existing scale in column 2, the following scale shall be substituted, namely :—

"150—10—250—EB—10—350120—10—240—10/2—280."(ii) under the heading *Marine Establishment*—

- (A) for the item "Female Searchers", the following shall be substituted, namely :—

"Woman Searcher".

- (B) against the item as so substituted, for the prescribed scale in column 3, the following scale shall be substituted, namely :—

"68—4—120—5—170."

(c) In the table relating to "Central Excise Department"—

1. Under the sub-head "Medical Staff"—

- (i) against the items "Sub-Asstt. Surgeon" and "Lady Sub-Asst. Surgeon", for the prescribed scale "Grade II 100—8—140—10—170—EB—10—230", the following scale shall be substituted, namely :—

"100—8—140—10—170—EB—10—300 [For persons holding a University degree (medical), the starting pay of the scale will be 150.]

- (ii) against the item "Compounder, Kharaghoda" for the existing scale in column 2, the following scale shall be substituted, namely :—

"25—5/2—75 Plus Rs. 10 duty allowance25—5/2—70 plus Special pay from July to October."

- (iii) against the item "Wardboy", for the existing scale in column 2, the following scale shall be substituted, namely :—

"20—1—24."

- (iv) against the item "Cook", for the existing scale in column 2, the following scale shall be substituted, namely :—
"15."
- (v) against the item "Servant", to the existing scale in column 2, the following scale shall be added, namely :—
"17 plus Rs. 1/8/- Bad Climate Allowance."
2. Under the sub-head "Educational Establishment", against the item "Assistant Teacher, Bombay", for the existing scale in column 2, the following scales shall be substituted, namely :—
(i) 20—1/3—25—1/2—30
(ii) 25—1/5—30.
- (d) In the table relating to Income-tax Department, against the item "Assistant Commissioner of Income-tax", for the existing scale in column 2, the following scales shall be substituted, namely :—
1000—100—1500
1000
1000—50—1250 (Re-organisation scale)."

III. Under the head "Ministry of Finance", in the table relating to Mints, against the item "Storekeeper", to the existing scale in column 2, the following scale shall be added, namely :—

"50—4—110—5—160 plus special pay 20."

IV. Under the head "Works, Mines and Power Department"—

- (a) In the table relating to Central Public Works Department—
(i) against the item "Assistant Administrative Officer", for the entry in column 3, the following shall be substituted, namely :—
"Grade pay as Superintendent plus S. P. 50"
(ii) the item "Ferro Printer" shall be omitted.
(b) In the table relating to Central Technical Power Board and Electrical Commissioner with the Government of India, against the item "Technical Assistants", to the prescribed scale of 'Higher Grade 250—25—500', the following shall be added, namely :—
"The posts on this scale have been abolished from the 1st September, 1948."
(c) In the table relating to Printing and Stationery Department, against the item "Deputy Controller (Stationery)", for the existing scale in column 2, the following scale shall be substituted, namely :—
1000—50—1250.
900 (Fixed)."

V. Under the head "Department of Works, Mines and Power", in the table relating to Central Public Works Department, under the heading Lift Staff, against the item "Lift Attendant", to the existing scale in column 2, the following shall be added, namely :—

"25."

VI. Under the head "Ministry of Works, Mines and Power"—in the table relating to Printing and Stationery Department, against the item "Sub-Assistant Surgeon", for the prescribed scale in column 3, the following scale shall be substituted, namely :—

"100—8—140—10—170—EB—10—300 [For persons holding a University degree (medical), the starting pay of the scale will be 150]."

VII. Under the head "Ministry of Food", in the table relating to Subordinate Offices—

- (i) against the item "Inspector Storage", for the existing scale in column 2, the following scale shall be substituted, namely :—
"125 (fixed.)"
(ii) against the item "Steno-typist", for the existing scale in column 2, the following scale shall be substituted, namely :—
"100 fixed."

VIII. Under the head "Legislative Department", in the table relating to Income-tax Appellate Tribunal, against the item "Second Clerk", for the existing scale in column 2, the following scale shall be substituted, namely :—
"60—5—140."

IX. Under the head "Ministry of Information and Broadcasting", in the table relating to All India Radio, the items "Programme Assistants" and "Transmission Assistants" appearing in the Ministry of Finance Notification No. F. 11(1)-Est. (Spl.)/47, dated the 24th September 1947 and the entries relating thereto in columns 2 and 3 shall be omitted.

X. Under the head "Transport Department", in the table relating to Cochin Port—

- (i) against the item "Assistant Signaller", for the existing scale in column 2, the following scale shall be substituted, namely :—
"19—28."
(ii) against the item "Wharf Supervisor", for the existing scale in column 2, the following scale shall be substituted, namely :—
"35—55."

XI. Under the head "Ministry of Transport", in the table relating to Cochin Port, against the item "Traffic Auditor", for the existing scale in column 2, the following scale shall be substituted, namely :—
"140—10/2—160."

XII. Under the head "Communications Department"—

- (a) In the table relating to Meteorological Department, against the item "Deputy Director General of Observatories", for the existing scale in column 2, the following scale shall be substituted, namely :—
1500
1200."

- (b) In the table relating to Railway Inspectorate, against the item "Chief Govt. Inspector", in column 3, for the words "Under consideration", the following scale shall be substituted, namely :—
 "2,250."
- (c) In the table relating to Subordinate Services in the India Meteorological Department—
- (i) against the item "Draftsman/Computors", for the existing scales in column 2, the following scales shall be substituted, namely :—
80—5—120—4—172—175 (Old.)
70—4—150."
- (ii) against the item "Lower Division Clerks Calcutta", for the existing scales in column 2, the following scales shall be substituted, namely :—
44—4—124 (Old.)
45—45—50—3—110—5—120 (Old.)
45—45—5/2—90—3—105."

XIII. Under the head "Labour Department", in the table relating to office of the Chief Labour Commissioner, against the item "Labour Inspectors", for the existing scales in column 2, the following scale shall be substituted, namely :—

"180—10—340."

XIV. Under the head "Ministry of Labour":—

- (a) In the table relating to Directorate General of Resettlement and Employment, against the item "Sub-Regional Employment Officers", for the existing scale in column 2, the following scale shall be substituted, namely :—
 "600—25—750."
- (b) In the table relating to the Office of the Regional Director of Resettlement and Employment, Bombay, against the item "Telephone Operator", for the existing scale in column 2, the following scale shall be substituted, namely :—
 "55—5—80."

XV. Under the head "Ministry of External Affairs and Commonwealth Relations, Offices of the Protectors of Emigrants"—

- (a) In the table relating to the Office of the Protector of Emigrants, Vizagapatam, against the item "Protector of Emigrants", for the existing scale in column 2, the following entry shall be substituted, namely :—
 "250—50/2—700 plus S. P. 75 (personal)".
- (b) In the table relating to the Office of the Protector of Emigrants, Bombay—
- (i) against the item "Junior Clerks (Lower Div.)", for the existing scale in column 2, the following scales shall be substituted, namely :—
60—4—100—EB—3—130—EB—3—160
50—5/2—90—EB—5—140
40—5—60—EB—5—80."
- (ii) against the item "Peons", for the existing scale in column 2, the following scale shall be substituted, namely :—
 "20—23."

XVI. Under the head "Health Department", in the table relating to Port Health Departments and Virus Laboratories at King Institute, Gulnary—

- (a) Against the items "Sub-Assistant Surgeon" and "Sub-Assistant Surgeon (Subordinate Medical Service Officer)", for the prescribed scale in column 3, the following scale shall be substituted, namely :—
 "100—8—140—10—170—EB—10—300 [For persons holding a University degree (medical), the starting pay of the scale will be 150]."
- (b) Against the item "Serang", for the prescribed scale in column 3, the following scale shall be substituted, namely :—
 "60—5/2—75."

XVII. Under the head "Ministry of Health":—

- (a) In the table relating to Civil and Military Dispensary, Simla, against the item "Sub-Assistant Surgeon", for the prescribed scale in column 3, the following scale shall be substituted, namely :—
 "100—8—140—10—170—EB—10—300 [For persons holding a University degree (medical), the starting pay of the scale will be 150.]"
- (b) In the table relating to Directorate General of Health Services, against the item "Posts borne on the cadre of the Medical Research Department", for the entries in columns 2 and 3, the following shall be substituted, namely :—
625—625—750/3—850/5—975/5—1150/5—1350. (i) 350—350—380—380—30—590—EB—30—770—40—850.
625—625—750/3—850/5—975/5—1150/5—1350 plus additional pay of 150 p.m. for 'brilliant work'. (ii) 600—40—1000—1000—1050—1050—1100—1100—1150.
Selection Grade—1000—50—1400."

XVIII. Under the head "Ministry of Industries and Supplies":—

- (a) The heading "Subordinate Offices in the Coal Commissioner's Organisation" and the entries thereunder shall be omitted.

- (b) In the table relating to the Office of the Textile Commissioner:—
- (i) against the item "Assistant-in-charge", for the existing scale in column 2, the following scale shall be substituted, namely:—
"140—8—220 plus Charge Allowance 30."
 - (ii) against the item "Assistant", for the existing scale in column 2, the following scale shall be substituted, namely:—
"140—8—220."
 - (iii) against the items "B Grade Clerk", "C Grade Clerk" and "Filing Clerk", for the prescribed scale in column 3, the following scale shall be substituted, namely:—
"55—3—85—EB—4—125—5—130."
 - (iv) against the item "Filing Clerk", for the existing scale in column 2, the following scale shall be substituted, namely:—
"36—3—60—EB—2—70."
- (c) In the table relating to Deputy Director of Supplies, Madras, against the item "C Grade Clerk", for the existing scale in column 2, the following scale shall be substituted, namely:—
"40—5—60—5—80."
- (d) In the table relating to Madras Inspection Circle, against the item "Senior Clerks (Upper Grade)", to the existing scales in column 2, the following scale shall be added, namely:—
"60—5—100—10—120 plus Special pay 30."
- (e) In the table relating to Karachi Inspection Circle, against the item "Senior Clerk (Upper Grade)", to the existing scales in column 2, the following scale shall be added, namely:—
"60—5—100—10—120 plus Special pay 30."
- (f) In the table relating to Office of the Regional Commissioner (Disposals), Madras:—
- (i) for the item "Assistant/A' Grade Clerks" and the existing scale relating thereto in column 2, the following item and scale shall be substituted, namely:—
"A Grade Clerks—100—10—200."
 - (ii) against the item "'B' Grade Clerk", for the existing scale in column 2, the following scale shall be substituted, namely:—
"60—5—100—EB—10—120."
 - (iii) against the item "'C' Grade Clerk", for the existing scale in column 2, the following scale shall be substituted, namely:—
"40—5—60—5—80."

XIX. Under the head "Ministry of Industry and Supply"—

- (a) In the table relating to Directorates General of Industries and Supply and Disposals, for the items "Deputy Directors (Assistant Regional Commissioners of Disposals)" and "Deputy Directors (Assistant Regional Commissioners of Disposals)" and "Deputy Development Officers" in column 1, the following shall be substituted, namely:—
"Assistant Regional Commissioners of Disposals."
- (b) The headings "Organisation of the Coal Commissioner including the Indian Government Railways Coal Department", "Office of the Coal Commissioner's Organisation", "Electrical Department" and "Medical Department" and the entries thereunder shall be omitted.

XX. Under the head "Ministry of Commerce"—

- (a) In the table relating to Office of the Export Trade Controller, Bombay—
 - (i) against the item 'Naiks' for the existing scale in column 2, the following scale shall be substituted, namely:—
"27."
 - (ii) against the item "Peons", for the existing scale in column 2, the following scales shall be substituted, namely:—
"23, 24 and 25 with a probationary period of 3 years on 20."
- (b) In the table relating to Mercantile Marine Department, against the item "Office Superintendent", for the existing scale in column 2, the following scale shall be substituted, namely:—
"300—10—350."

XXI. Under the head "Ministry of Agriculture"—

- (a) (i) against the item "Economic and Statistical Adviser", for the existing scale in column 2, the following scale shall be substituted, namely:—
"Starting salary between 1250—1400."
- (ii) against the item "Deputy Economic and Statistical Adviser", for the existing scale in column 2, the following scale shall be substituted, namely:—
"Starting salary between 600—720."
- (iii) against the item "Assistant Fisheries Development Adviser", for the existing scale in column 2, the following scales shall be substituted, namely:—
"750—50—950
750—50—1000 (personal to Dr. Bhatia)."
- (iv) against the item "Technical Assistant to Cattle Utilisation Adviser", for the prescribed scale in column 3, the following scale shall be substituted, namely:—
"250—10—300—15—450—25/2—500."
- (v) against the item "Research Investigator", for the prescribed scale in column 3, the following scales shall be substituted, namely:—
"Grade I—250—10—300—15—450—25/2—500.
Grade II—160—10—330."

- (b) In the table relating to Central Tractors Organisation, Delhi, against the item "Chief Engineer (Tractors)", for the existing scale in column 2, the following scale shall be substituted, namely:—
 "9500 dollars p.a. or Rs. 2600 p.m."
- (c) In the table relating to Tractors Testing Station, Karnal, against the item "Agricultural Engineer", for the existing scale in column 2, the following scale shall be substituted, namely:—
 "Contract basis in the scale of 2000—50—2100."
- (d) In the table relating to Zoological Survey of India—
- (i) against the item "Technical Assistant (M.Sc. minimum)", for the existing scale in column 2, the following scales shall be substituted, namely:—
"135—5—225 (Revised scale)
200—15—350 (Revised with effect from 11th December 1946.)"
- (ii) against the item "Laboratory Assistant (B.Sc.)", for the existing scale in column 2, the following scale shall be substituted, namely:—
"100—5—150
75—5—125."
- (iii) against the item "Gallery Assistants (B.Sc.)", for the existing scale in column 2, the following scales shall be substituted, namely:—
"50—3—80
50—5/2—75
100—10—200 with effect from 11th December 1946."
- (iv) against the fourth item "Taxidermist (T)" for the existing scale in column 2, the following scales shall be substituted, namely:—
"50—3—80
50—5/2—75
100—10—200 with effect from 11th December 1946."
- (v) against the first item "Artist", for the existing scale in column 2, the following scale shall be substituted, namely:—
"150—10—250
125—15/2—200."
- (vi) against the second item "Artist", for the existing scale in column 2, the following scale shall be substituted, namely:—
"100—5—150
75—5—125."
- (e) In the table relating to Bureau of Plant Protection and Quarantine, against the item "Technical Officer", for the existing scale in column 2, the following scale shall be substituted, namely:—
 "200—15—350/20—650."
- (f) In the table relating to Locust Warning Organisation (Including Co-ordinated Scheme), against the items "Assistant Locust Entomologists", "Locust Transport Officers" and "Superintendents (Technical)" for the existing scales in column 2, the following scale shall be substituted, namely:—
 "200—15—350—20—650."
- (g) In the table relating to Central Agriculture Marketing Department, against the item "Agriculture Marketing Adviser to the Govt. of India", for the existing scale in column 2, the following scale shall be substituted, namely:—
 "1800—50—2000 plus Overseas pay, if admissible while held by directly recruited Officer."
- (h) In the table relating to Central Rice Research Institute, Cuttack—
- (i) against the items "Geneticist and Botanist" and "Agronomist", for the existing scale in column 2, the following scale shall be substituted, namely:—
 "325—25—650—EB—35—1000."
- (ii) against the item "Mycologist", for the existing scale in column 2, the following scale shall be substituted, namely:—
 "350—350—380—380—30—590—EB—30—770—40—850."
- (i) In the table relating to Indian Agricultural Research Institute, New Delhi—
- (1) Under the sub-head "Mycology Division"—
- (i) against the item "Assistant Mycologist", for the existing scales in column 2, the following scales shall be substituted, namely:—
"250—250—(Prob.)—300—20—600—EB—25—800
200—215—(Prob.)—15—350—EB—20—650."
- (ii) for the words "Second Mycologist", appearing in column 1 after "Assistant Mycologist" the words "Second Assistant Mycologist" shall be substituted.
- (2) Under the sub-head "Division of Agriculture, Chemistry and Soil Science", against the items "Assistant Agricultural Chemist" and "Assistant Agricultural Bacteriologist", for the existing scales in column 2, the following scales shall be substituted, namely:—
"250—250—(Prob.)—300—20—600—EB—25—800
200—215—(Prob.)—15—350—EB—20—650."

(3) Under the sub-head "Division of Entomology"—

(i) against the item "Assistant Entomologist", for the existing scales in column 2, the following scales shall be substituted, namely:—

"250—250—(Prob.)—300—20—600—EB—25—800.
200—215—(Prob.)—15—350—EB—20—650."

(ii) against the item "Second Assistant Entomologist", for the existing scales in column 2, the following scale shall be substituted namely:—

"200—215—(Prob.)—15—350—EB—20—650."

(4) Under the sub-head "Botany Division"—

(i) against the item "Assistant Economic Botanist", for the existing scale in column 2, the following scales shall be substituted, namely:—

"250—250—(Prob.)—300—20—600—EB—25—800
200—215—(Prob.)—15—350—EB—20—650."

(ii) for the words "Second Economic Botanist" appearing in column 1 after "Assistant Economic Botanist", the words "Second Assistant Economic Botanist" shall be substituted.

(5) Under the sub-head "Agricultural Division", against the items "Assistant Agriculturist" and "Cattle Superintendent", for the existing scales in column 2, the following scales shall be substituted, namely:—

"250—250—(Prob.)—300—20—600—EB—25—800
200—215—(Prob.)—15—350—EB—20—650."

(6) Under the sub-head "Sugar Cane Station, Coimbatore", against the item "Sugar Cane Expert", to the existing scale in column 2, the following scale shall be added, namely:—

"350—50—550—550—50—650—EB—50—800—800—50—1250

(Personal to Mr. N. L. Dutta.)"

(j) In the table relating to Survey of India, for the item "Artificers" in column 1, the following shall be substituted, namely:—

"Artificers (including Computors, Fitters, Blacksmiths, Tin Smiths, Painters, Masons, Turners and Cycle Mechanic not separately provided for)."

XXII. Under the head "Delhi Administration"—

(a) In the table relating to Police Department, against the item "Head Constables", for the prescribed scale in column 3, the following scale shall be substituted, namely:—

"55—3—67—EB—3—76—EB—3—85."

(b) In the table relating to Agriculture Department, the entry relating to the item "Chowkidars" shall be omitted.

(c) In the table relating to Dairy Development Office, the entries relating to "Chowkidars", "Mali", "Sweeper" and "Bhisti" shall be omitted.

(d) In the table relating to Department of Fisheries, for the words "Deputy Warden of Fisheries" and "Assistant Warden of Fisheries" in columns 1 and 3, the following shall be substituted, namely:—

"Deputy Warden of Fisheries."
"Assistant Warden of Fisheries."

(e) In the table relating to the Office of the Poultry Expert, the entries relating to the item "Mali" and "Chowkidar" shall be omitted.

(f) In the table relating to Disposal of Sludge and Manure, the entries relating to the items "Labourers" and "Chowkidars" shall be omitted.

(g) In the table relating to Medical Department—

(i) under the heading Office of the Chief Medical Officer, against the item "Sub-Ass'tt. Surgeons employed in various hospitals and dispensaries in the Delhi Province", for the prescribed scale in column 3, the following shall be substituted, namely:—

"100—8—140—10—170—EB—10—300 [for persons holding a University degree (medical), the starting pay of the scale will be 150.]"

(ii) under the heading Irwin Hospital against the item "Sub-Assistant Surgeons (including one on general duty)", for the prescribed scale in column 3, the following scale shall be substituted, namely:—

"100—8—140—10—170—EB—10—300 [for persons holding a University degree (medical), the starting pay of the scale will be 150.]"

(iii) under the heading Police Hospital, against the item "Sub-Assistant Surgeon", for the prescribed scale in column 3, the following scale shall be substituted, namely:—

"100—8—140—10—170—EB—10—300 [for persons holding a University degree (medical), the starting pay of the scale will be 150.]"

(iv) under the heading Central Secretariat Dispensary, against the item "Sub-Assistant Surgeon", for the prescribed scale in column 3, the following scale shall be substituted, namely:—

"100—8—140—10—170—EB—10—300 [for persons holding a University degree (medical), the starting pay of the scale will be 150.]"

(h) In the table relating to Delhi Food Rationing Organisation, against the item "Shop Assistant", for the prescribed scales in column 3, the following scales shall be substituted, namely:—

"55—3—85—EB—4—125—5—130 (for Matriculates).

45—2—55—3—85—EB—4—105 (for non-Matriculates)."

XXIII. Under the head "Ajmer-Merwara Administration"—

(a) In the table relating to District Police, against the item "Sub-Assistant Surgeon", for the prescribed scale in column 3, the following scale shall be substituted, namely:—

"100—8—140—10—170—EB—10—300 [for persons holding a University degree (medical), the starting pay of the scale will be 150.]"

(b) In the table relating to Ajmer Treasury, against the item "Treasury Officer", for the prescribed scale in column 3, the following scale shall be substituted, namely:—

"250—25—400—EB—30—700—EB—50—850 (U.P. Civil Service Scale)."

XXIV. Under the head "Coorg Administration"—

(a) In the table relating to Police, against the item "Sub-Assistant Surgeon", for the prescribed scale in column 3, the following scale shall be substituted, namely:—

"100—8—140—10—170—EB—10—300 [for persons holding a University degree (medical), the starting pay of the scale will be 150.]"

(b) In the table relating to Land Records Department, against the item "Forest Guards", for the entry in column 3, the following scale shall be substituted, namely:—

"30—4—35."

XXV. Under the head "Chief Commissioner, Andaman and Nicobar Islands"—

(a) In the table relating to Settlement Clerical Establishment, against the item "Lower Grade Clerks", for the prescribed scale in column 3, the following scales shall be substituted, namely:—

"55—3—85—EB—4—125—5—130 (for Matriculates).

45—2—55—3—85—EB—4—105 (for non-Matriculates)."

(b) In the table relating to Medical Department (Permanent), against the item "Asstt. Surgeon Grade II", for the prescribed scale in column 3, the following scale shall be substituted, namely:—

"100—8—140—10—170—EB—10—300 [for persons holding a University degree (medical), the starting pay of the scale will be 150.]"

XXVI. After the entries relating to Chief Commissioner, Andaman and Nicobar Islands, the following entries shall be inserted, namely:—

MINISTRY OF FINANCE (REVENUE DIVISION)

Name of post	Existing Scale	Prescribed Scale
	Rs.	Rs.
Librarian , , ,	140—10—280—EB—10—310 —15—400	160—10—350.

MINISTRY OF WORKS, MINES AND POWER.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
CENTRAL WATERPOWER, IRRIGATION AND NAVIGATION COMMISSION,		

Central Waterpower, Irrigation and Navigation Research Station, Poona.

Head Clerk 200—10—260 200—10—300

CENTRAL PUBLIC WORKS DEPARTMENT

Ferro Printer	25—3/2—58	60—5/2—75
	30—1—40—3/2—55	
	40—5/2—90 (EB at 75),	

Madras Circle.

Plumber	40—5/2—90	60—5/2—75—3—105
Pitter	85/(Fixed)	40—2—80

MINISTRY OF WORKS, MINES AND POWER.—contd.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
<i>Labour Rationing Office.</i>		
Rationing Officer . . .	250—15—340	275—25—400
Inspectors . . .	180—7½—285 (Old) 185—5—155—6—185—6—215 (New).	160—10—300
Sub-Inspectors . . .	65—4—105—115	60—4—120—EB—5—160
Head Clerk . . .	60—4—80—4—120 60—2—80—3—125 (EB at Rs. 95).	55—3—85—EB—4—125—5— 130
Senior Clerk . . .	60—4—80—4—120 60—2—80—3—125 (EB at Rs. 95)	55—3—85—EB—4—125—5— 130
Junior Clerk . . .	40—2½—75—2—85 40—5/2—90 (EB at Rs. 75).	{ (i) 55—3—85—EB—4—125 —5—130 (for Matriculates) (ii) 45—2—55—3—85—EB —4—105 (For non-Mat. riculates.)
Peons . . .	14/- (fixed)	30—4—35,
Cycle peons . . .	14/- (fixed) plus cycle allowance of Rs. 3 or Rs. 2.	30—4—35 (No cycle allowance)

MINISTRY OF HEALTH.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
CENTRAL DRUGS LABORATORY		
Laboratory Assistants . . .	65—5—80	60—5/2—75—3—105

MINISTRY OF INFORMATION AND BROADCASTING.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
PUBLICATIONS DIVISION.		
Director . . .	1,600—100—1,800.	1,600—100—1,800
Deputy Director (Editorial) . .	1,100—50—1,300	1,000—50—1,300
Deputy Director (Production) . .	1,100—50—1,300	1,000—50—1,300
Administrative Officer . . .	600—40—800	650—30—800
Press Writer . . .	250—10—300	250—15—400
Photographic Assistant . . .	200—10—250	200—10—300
Production Assistant . . .	150—10—200	160—10—300
Photographic Finisher . . .	80—5—100	90—5—120
Bromide Printer . . .	80—5—100	90—5—120
Urdu Typists-cum-clerks . .	100—4—120	85—3—85—EB—4—125— 5—180
Hindi Typists-cum-clerks . .		
Press Manager . . .	150—10—200	160—10—250
Head of the Pamphlets Section . .	700—50—900	720—40—1,000
Assistant Journalist (Urdu) . .	150—10—200 120—10—200	160—10—300
Assistant Journalist (Hindi) . .	150—10—200	160—10—300
Editor (Hindi) . . .	250—10—300	275—25—500
ADVERTISING BRANCH		
Senior Artists . . .	275 ; 250	300—20—400
Junior Artists . . .	125	150—7—185—8—225

MINISTRY OF INDUSTRY AND SUPPLY.

Name of Post.	Existing Scale.	Prescribed Scale.
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	Rs.	Rs.
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OFFICE OF THE IRON AND STEEL CONTROLLER, CALCUTTA

Main Office.

Superintendent	350—25—500 250—20—350 240—20—400	400—20—500
Stenographer	125—15—200 200—25—300 125—5—180—10—300	160—10—330
Assistant	125—5—180 150—5—180 120—10—200	160—10—300—EB—15—450
Upper Division Clerk	70—5—120 80—5—150 80—5—100—EB—10—120	80—5—120—EB—8—200— 10/2—220
Lower Division Clerk	45/60—2—80 50/55 (after 3 months)—8—70 80—5—100—EB—10—120	55—3—85—EB—4—125— 5—130
Steno-typist	45/60—2—80 plus 20 (S. P.) 50/55 (after 3 months)3—70 plus 20 (S. P.) 80—5—100—EB—10—120/ plus 20 (S. P.).	55—3—85—EB—4—125— 5—130 plus special pay of Ra. 20.
Duftry	20/- (fixed) 18—4—25	35—1—50
Peon	13 ; 17 ; 18	30—4—35
Chowkidar	13 ; 17 ; 18	30—4—35
Jamadar	33	35—1—50

CENTRAL SERICULTURAL RESEARCH STATION, BERHAMPORE, WEST BENGAL

Pathologist	125—25/2—150—20/2—250— 15/2—310—20/2—350	200—10—300—15—420
Biologist	125—25/2—150—20/2—250— 15/2—310—20/2—350	200—10—300—15—420
Biologist	125—25/2—150—20/2—250— 15/2—310—20/2—350	200—10—300—15—420
Botanist	125—25/2—150—20/2—250— 15/2—310—20/2—350	200—10—300—15—420

ORGANISATION OF THE COAL COMMISSIONER INCLUDING
THE INDIAN GOVERNMENT RAILWAYS COAL DEPART-
MENT.

Coal Commissioner	3,000 ad hoc	Under consideration.
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Secretary to the Coal Commis-	sioner	1,000—50—1,250 ad hoc	<i>*Note.— This scale is per-</i> <i>sonal to the present incum-</i> <i>bent, Mr. Namu, and will be applicable to him as long as he holds the post.</i>	600—40—1,000—1,000—1,050 —1,050—1,100—1,100—1,150
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Deputy Coal Commissioner	2,750—125—3,000	Under consideration
(Production)/Chief Mining	Engineer, Railway Board.	2,250

Deputy Coal Commissioner	3,000 ad hoc	1,800—100—1,800
(Distribution).		

Superintendent of Collieries	2,200—100—2,500	1,800—100—1,800
	1,600 (fixed)	

Assistant Supdt. of Collieries	1,250—50—1,500 ad hoc	1,000—50—1,400 plus special pay of Ra. 150.
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Joint Deputy Coal Commissioner	1,250—50—1,500 plus Rs. 250 special pay ad hoc.	1,300—60—1,600
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Coal Superintendent	1,500—100—1,800	1,300—60—1,600
	1,200 (fixed)	

Regional Coal Controller (Dis-	tribution), Bengal /Bihar	1,250—50—1,500 plus Rs. 250 special pay ad hoc.	1,300—60—1,600
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Assistant Coal Commissioners	1,250—50—1,500	<i>*Note.— This scale is per-</i> <i>sonal to the present incum-</i> <i>bent, Mr. Namu, and will be applicable to him as long as he holds the post.</i>	600—40—1,000—1,000—1,050 —1,050—1,100—1,100—1,150
	1,600		
	1,000		
	550—50—1,300		
	800		
	800—50—1,300		
	800—50—1,000		

MINISTRY OF INDUSTRY AND SUPPLY —contd.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
ORGANISATION OF THE COAL COMMISSIONER INCLUDING THE INDIAN GOVERNMENT RAILWAYS COAL DEPARTMENT—continued,		
Combustion Engineers . . .	700—35—840 ad hoc.	600—40—1,000—1,000—1,050— 1,050—1,100—1,100—1,150
Managers of Collieries . . .	900—50—1,250 750—850—950 800—50—950 750—850—950 625—50—1,375 750—850—950 375—50—975 350—25—450—50—600	600—40—1,000—1,000—1,050— 1,050—1,100—1,100—1,150 plus a special pay of Rs. 100 per mensem for the posts of Manager, Bokaro, Kar- gali, Kuraia, Kurhabro- baree and Scamptore Col- lieries.
Assistant Coal Superintendents, Grade I. . .	800—50—950 750—850—950	600—40—1,000—1,000—1,050— 1,050—1,100—1,100—1,150
Manager, Bye-product Coke Oven	700—775—50—1,050 750—850—950	600—40—1,000—1,000—1,050— 1,050—1,100—1,100—1,150
Electrical and Mechanical En- gineer. . .	800—50—1,150 750—850—950	600—40—1,000—1,000—1,050— 1,050—1,100—1,100—1,150
Deputy Assistant Coal Commis- sioners. . .	600 350—30—800 500 350—25—600 350	350—350—380—380—30—590 EB—30—770—40—850
Indent Officer . . .	500—25—600 ad hoc	350—350—380—380—30—590 EB—30—770—40—850
Assistant Managers of Collieries	500—700 350—600	350—350—380—380—30—590 EB—30—770—40—850
Assistant Coal Superintendents, Grade II. . .	550—50—700 350—600	350—350—380—380—30—590 EB—30—770—40—850
Assistant Regional Coal Con- troller. . .	350—25—600 ad hoc	350—350—380—380—30—590 —EB—30—770—40—850
Administrative Officer . . .	750 plus 100 special pay ad hoc.	650—80—800 (Class II)
Assistant Administrative Officer	500—25—600 ad hoc	500—30—710 (Class II)
Assistant Manager Bye-product Coke Oven. . .	350—30—800	275—25—500—EB—30— EB—30—800
Assistant Electrical Engineer . . .	250—600	
Deputy Assistant Regional Coal Controllers. . .	500	275—25—500—EB—30—650 —EB—30—800
Grain Shop Officer . . .	350—30—800	
Food Supply Officer . . .	350—30—800	
Labour Welfare Officer . . .	300—20—500	
COAL COMMISSIONER'S ORGANISATION		
<i>Headquarters Offices</i>		
Office Superintendent . . .	400—25—600 400	300—20—500
Chief Clerk . . .	150—10—300 240—10—260	200—10—250
Clerk . . .	90—8—210 70—7—175 140—10/2—180	80—5—120—E.B.—8—200— 10/2—220
Clerk . . .	50—5—150 70—5—120 40—5—140 30—3—45—3—60 86	55—3—85—E.B.—4—125— 5—130
Head Typist . . .	60—5—160 70—5—120 plus 15/- special pay	55—3—85—E.B.—4—125— 5—130 plus 15/- special pay. The special pay will, however, be subject to re- view under the general re- view of special pay.

MINISTRY OF INDUSTRY AND SUPPLY—contd.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
COAL COMMISSIONER'S ORGANISATION . contd.		
Typest	50—5—120 40—5—140 30—3—45—5—60	{ 55—3—85—E.B.—4—125— 5—130
Tracer	75	60—4—120—E.B.—5—150
Grain Inspector	200	150—7—185—8—225
Record Supplier	20—1—40 24—2—36	{ 40—1—50—2—60
Record Sorter	20—1—40	40—1—50—2—60
Assistant Jamadar	18—1—23	30—1—35
Record Lifter	19	30—1—35
Superintendents	350—25—600 400—20—500 250—20—350	{ 300—20—500
Head Clerks	180—5—180 plus 30 special pay.	
NOTE.—Existing posts of Assistant-in-charge will be designated as Head Clerk	120—10—200 plus 30 special pay.	{ 200—10—250
P. A. to the Coal Commissioner	300 plus 50 special pay	200—10—250 plus 30 special pay.
Stenographers	200—25—300 125—15—200 125—5—180—10—300	{ 80—5—120—E.B.—8—200— 10/2—220
Upper Division Clerks.	150—5—180	
NOTE.—Existing posts of Senior Grade Clerk and 'A' Grade Clerk will be designated as Upper Division Clerk	120—10—200 100 (Probation)—140—10— 280—E.B.—10—310—15—400 80—5—150 80—4—120—125—E.B.—5— 200	{ 80—5—120—E.B.—8— 200—10/2—220
Lower Division Clerks	80—5—100—E.B.—10—120	
NOTE.—Existing posts of Junior Grade Clerk, 'B' Grade Clerk and 'C' Grade Clerk will be designated as Lower Division Clerk.	60—2—80—3—95—E.B.— 3—125 55—5—60—E.B.—5—80	{ 55—3—85—E.B.—4—125— 5—130
Fuel Inspectors	300—20—500	300—20—500
Coal Inspectors (Senior and Junior)	280—20—500 260—10—300	{ 300—20—500
Technical Assistants	225—12½—250 220—12½—225	{ 160—10—330
Draftsman	150—5—180 80—5—150	{ 100—5—125—6—155—E.B.— 6—185
Telephone Operators	100—10—130 (One with a special pay of Rs. 10).	{ 60—4—120—E.B.—5—170
Comptometer Operators	75	55—3—85—E.B.—4—125— 5—130
Gestetner Operators	80 plus Rs. 5 special pay	40—1—50—2—60
Staff Car Drivers	60	60—5/2—75
Daftaries	30 plus Rs. 5 Special pay 25 18—1—25 18—1/4—25 plus 2 C.A.	{ 35—1—50
Jamadars	20—1—30 18—1—20; 25	35—1—50
Daffadars	19	
Peons	19 12—1—17	{ 30—1—35
Frashers, Watchmen, etc..	19 13—1/5—17 plus 2 C.A. 12—1—17	{ 30—1—35
Sampling Supervisor	350—20—450	260—15—350
Underground Supervisor	500 400 Upto 300 300 250—10—300	{ 300—20—400

MINISTRY OF INDUSTRY AND SUPPLY—contd.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
COAL COMMISSIONER'S ORGANISATION—contd.		
Supervisor	250—10—300 300 Upto 400 350—25—400	{ 260—15—350
Pit Supervisor	250—10—300	260—15—350
Overman	150—15—300—20—400 300 200 210—10—300 150—15—300 150—20—240 120—8—200 200—10—300 300—50—650 300—50—600 300—20—400	{ 150—10—300
Senior Overman (Redesignated as Overman)	100—10—250 100—10—260 200—10—300 200—10—250 300	{ 150—10—300
Junior Overman	55—5—85 60—5—150 70—5—100 100—5—150 125—15—200 55—5—100 <hr/> 75—5—150	{ 100—5—125—6—155
Assistant Overman (Redesignated as Junior Overman).	65—5—85 125—10—175 75—3—105 50—5—80 180 125—25—250 60—5—90 60—5—85 <hr/> 75—5—150	{ 100—5—125—6—155
Deputy Overman (Redesignated as Junior Overman)	60—5—90 <hr/> 75—5—150 35—3—50—5—75 65—5—90 60—120	{ 100—5—125—6—155
Head Surveyor	130—20—200 130—7—200 160—20—300 200—10—300 <hr/> 300—20—400	{ 250—15—340
Surveyor	150—10—200 200—10—300 100—10—150 100—10—160—15—220 100—8—180 140—10—180 80—5—120 130—7—200 100—10—220 140—10—200 <hr/> 80/—	{ 130—10—300
Assistant Surveyor	60—5—100 55—5—75 <hr/> 65—5—85 65—5/2—85 100—5—120 30—3—45—5—60 80—5—150 50—5—100 105—5—120	{ 60—4—120—E.B.—5—150
Engine Wright	100—5—150 200—20—360 <hr/> 180/— 110—15—200—20—360 115—15—250 100—10—150 75—5—125	{ 150—7—185—8—225

MINISTRY OF INDUSTRY AND SUPPLY —contd.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
COAL COMMISSIONER'S ORGANISATION—contd.		
Assistant Grade I	Engine Wright, 200	
	65—5/2—85	
	80—10/2—120	
	75—5—125	
	80—10—120	
	110—5—150	
Machine Supervisor	100—5—120	100—5—125—6—155
	80—10—120	
Foreman Driver	100—10—250	
	230	
	150—10—250	
	120—5—200	
	100—5—150	
	120—10—200	
Mechanic	300—25—400	
	320—20—400	
	300—20—400	
	400	260—15—350
Inspector of Works	160—20—300	
	260	
Assistant Inspector of Works	100—5—120	
	100—10/2—120	
Assistant P. W. I.	100—180	
	100—10—120	
	100—10/2—120	
	120—10—180	
S. I. of Works	100—10—120	
	100—10/2—120	
Loading Inspector	140	
	160	
	140	
	120—5—180	
	100—10/2—120	
	100—10—160	
	75—5—100—10/2—120	
	100—5—130	
Workshop Foreman	350	
	350	
	350—25—400	
Assistant Workshop Foreman	100—5—120	
	150—6—180	
Laboratory Assistant	70—5—100	
	75—5—100	
	65—5/2—85	
Shunting Master	240	
	240	
	180—10—200	
	200/-	
Assistant Shunting Master	150—10—180	
Assistant Foreman Fitter	100—5—120	
	120—5—200	
	100—5—180	
Platelayer Foreman	80—5—110	
	75—5—100	
Driver Engineer	70—10—180	
	70—10—120	
Driver (Loco)	51	
	40—5/2—50	
	80—3—45	
	22—1—28	
	15—3—36	
	40—5—50	

MINISTRY OF INDUSTRY AND SUPPLY—contd.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
COAL COMMISSIONER'S ORGANISATION—contd.		
Analyser	60—5—100 60—5—85	} 60—4—120
Loco Incharge	375 ad hoc	150—7—185—8—225
Machine Supervisor	100—5—120	100—5—125—6—155
Underground Overseer	100—5—125	100—5—125—6—155
Draughtsman	55—5—150 100—5—140 40—5—80 150—10—180 28—4—80	} 100—5—125—6—155—E.B.— 6—185 at headquarters.
Assistant Draughtsman	140 at headquarters 30—3—45—5—60 25—1—40	} 60—4—120—E.B.—5—150 at outside headquarters, where the posts will be redesignated Assistant Draughtsman.
Weigh-bridge Overseer	30—3—45—5—60 60—5—90 65—5—85	} 55—3—85—E.B.—4—125— 5—130 (for Matriculates). 55—3—85 (for non-Matricu- lates.)
Loading Supervisor	35/— 30—3—45 30/—	} 40—2—60
<i>Electrical Department.</i>		
Power House Superintendent	500	360—20—500
Power House Foreman	400 180—10—340 250—15—430 150—10—340	} 300—20—400
Electrical Foreman	250—15—430 200—15—380 200—10—300 320—20—400 300—20—400 250—20—350	} 300—20—400
Electrical Chargeeman, Grade I	320—10—350 250—20—400 250—20—350	} 300—20—400
Electrical Chargeeman, Grade II	320—20—400 340—20—400 320—20—400 230—10—300	} 280—15—380
Electrical Chargeeman, Grade III	270—20—330 270—20—330 230—10—300 90—20—280 130—20—220	} 200—10—300
Electrical Chargeeman, Grade IV	100—5—120 195—5—175 130—10—220 100—10/2—18	} 100—5—125—6—155—E.B.— 6—185
(Re-designated as Electrical Chargeeman, Grade III)	65—5—100 60—5—100	
Shift Chargeeman	125—5—175 130—10—230 50—5—100 60—5/2—85 54—6—90	} 100—5—125—6—155—E.B.— 6—185
Chargeeman	130—10—230 125—5—175 50—5—100 54—6—90	} 100—5—125—6—155—E.B.— 6—185
Assistant Power House Foreman	60—5/2—85 100—5—150 65—5—85	} 100—5—125—6—155—E.B.— 6—185
	175—8—215	150—7—185—8—225

MINISTRY OF INDUSTRY AND SUPPLY—contd.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
COAL COMMISSIONER'S ORGANISATION—contd.		
<i>Medical Department</i>		
Assistant Surgeon	175—15—340—20/2—400 160—15—340—E.B.— 20/2—400 200—15—440 <hr/> 200—10—310—15—400	{ 260—15—440—20—500
Sub-Assistant Surgeon	120—10—200 <hr/> 90—5—150	{ 100—8—140—10—170—E.B.— 10—300 (For persons holding a University degree (Medical) the starting pay of the scale will be 150)
Dressers	25—5—35 <hr/> 20—2—32 20—2—30 25—5—45 35/-	{ 40—1—50—E.B.—2—60
Compounders and Dispensers	35—3—50—5—75 30—3—45—5—60 30—5—75 <hr/> 35—3—50—5—75 30—3—45—5—60 40—5—60 30—3—50—5—75 30—5—75 35—3—50—5—70	{ 55—3—85—E.B.—4—125— 5—130 (for Matriculates, and/or for those who have passed a professional test recognised or prescribed by Government) 40—1—50—2—60 (for others)
Maternity Nurse	50—5—75 <hr/> 60—5—80	{ 100—5—125—6—185—E.B.— 6—185
Staff Nurse	100—10—120 <hr/> 100—10—120 100—5—120 <hr/> 105—5—120	{ 100—5—125—6—185—E.B.— 6—185
Nurse	50—5—75 <hr/> 60—5—80	{ 65—3—85—4—105
Dhai	20—2—32 25—2—35	{ 35—1—50
Sanitary Inspector	30—5—50 40—4—80 <hr/> 30—2—40 30—3—45 30—3—45—5—60 45—5—60	{ 60—4—120—E.B.—5—150
Sanitary Jamadar	20 <hr/> 20—1—24	35—1—50
Assistant Excavating Plant Engineer	400/-	800—20—400
Electrical Supervisor	250—10—430	260—15—350
Junior Asstt. Overman	85—7—120 85—5—85 65—5/2—85	{ 100—5—125—6—185
Apprentice Overman	60 60—10—80 30—10—50	{ 60—4—120—E.B.—5—150
Probationer Overman	60/-	60—4—120—E.B.—5—150
Coal Loading Inspector	100—5—130 60—5—100	{ 100—5—125—6—185
Electrical and Mechanical Foreman	320—20—400	300—20—400
Mechanical Foreman	120—10—200	200—10—300
Asstt. Electrical Foreman	175/-	150—7—185
Asstt. Loco Incharge	60—10—100	80—4—120—E.B.—5—150
Incharge, Machinery and Boiler	350—25—400	300—20—400
Asstt. Shift Chargeeman	45—4—85	60—4—120—E.B.—5—150
Meter Testing Incharge	100—5—150	100—5—125—6—185—E.B.— —0—185
Asstt. Engine Wright, Grade II	45—60	60—4—120
Head Compounder	75—5—100	85—4—125—5—130

MINISTRY OF INDUSTRY AND SUPPLY.—contd.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
COAL COMMISSIONER'S ORGANISATION—contd.		
Mid-wife	60—5—80 50—5—75	55—3—85—4—105
Ward Kamini	14—1—19	80—1—35
Medicine Carrier	14—1—19	80—1—35
S.I. of Works	50—5—150	60—4—120—E.B.—5—150
Asstt. Electrical Foreman	75—5—150	100—5—125—6—155
Asstt. S.I. of Works	44—2—60	60—5/2—75
Head Indian Assistant	100—10—150 150—15—220	150—7—185—8—225
Fitter Foreman	120—5—200	100—5—125—E.B.—6—185
Foreman Coke Plant	350/-	300—20—400
Foreman	350/- 350—25—400	300—20—400
Shot Firing Supervisor	100—10—150 100—5—150	100—5—125—6—155
Senior Foreman	250—20—350	300—20—400
Electrical Superintendent	575—25—650	360—20—500
Meter in Charge	100—10—150	100—5—125—6—155—E.B.—6—185
Loco Driver	30—3—45	60—5/2—75
Sanitary Sub-Inspector	30—3—45	60—4—120—E.B.—5—150
Junior Shift Chargeman	50—5—100	60—4—120—E.B.—5—150
Senior Electrical and Mechanical Foreman	250—20—400	300—20—400
Labour Supervisor	100—5—125 80—5—120	100—5—125—6—155
Electrician	120—10—150	100—5—125—6—155—E.B.—6—185
Mechanical Supervisor	100—5—120	100—5—125—6—155
Head Trolleyman	13—1—17	35—1—50
Trolleyman	12—1—16	30—1—35
Sampling Cooly	20/-	30—1—35
SUBORDINATE OFFICES IN THE COAL COMMISSIONER'S ORGANISATION		
Administrative Officer	300/-	250—15—400
R.C.C. Inspector	280—20—500	300—20—500
Office Superintendent	275—12½—300 215—15—275	250—15—400
Colliery Superintendent's Head Clerk	225—25—400 (Old) 200—10—300 (Revised)	250—15—400
Chief Clerk	220—10—260 (Old) 150—10—230 (Revised)	200—10—250
Head Clerk	250—10—300 (Old) 180—10—250 (Old) 180—10—320 (Old)	160—10—250.
	100—10—150 (Revised) 180—5—200 (Revised) 120—10—150 (Revised) 160—8—240 (Revised) 80—5—180 (Revised)	
Superintendent, Head Clerk	200—10—300 (Old) 110—5—200 (Revised) 300/-	160—10—250.
Senior Accountant	300—20—400	As for Railway Accounts Office.
Junior Accountant	150—15—270	
Stenographer	60—5—90 (Revised) 70—5—100 (Revised) 150 (Revised) 100—5—175 (Revised) 100—10/2—120 75—5—175	80—5—120—E.B.—8—200—10/2—220.
Senior Assistant	115—9—160 80—5—120—E.B.—8—200	80—5—120—E.B.—8—200—10/2—220.
Junior Assistant	55—5—75	55—3—85.

MINISTRY OF INDUSTRY AND SUPPLY.—contd.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
SUBORDINATE OFFICES IN THE COAL COMMISSIONER'S ORGANISATION—contd.		
Clerks	120—8—200 (Old)	
	80—5—120 (Revised)	
	70—5—100 (Old)	
	60—5—120 (Revised)	
	50—5—90 (Old)	
	40—5—100 (Old)	
	50—5—120 (Old)	
	45—5—90 (Revised)	
	40—5—80 (Old)	
	40 (Old)	
	30—3—45—5—60 (Revised)	
	70—6—100 (Old)	
	70—5—100 (Revised)	
	95 (Old)	
	45—5—80 (Old)	
	30—3—45—50—60 (Revised)	
	60—5—80 (Revised)	
	40 (Revised)	
	40—5—60 (Revised)	
	160—10—200 (Revised)	
	22—2—30 (Revised)	
	100—150 (Revised)	
	80—3—45	
	84—4—100	
	50—5—100	
	28—4—80 (Old)	
	30—3—45—5—60 (Revised)	
	80—5—150	
	40—4—80	
	65—3—80—2½—100	
	60—4—100	
	60—5—100	
	45—45—5/2—90	
	30—3—45—5—60	
	25—1—35	
	40—5—90	
	55—5—95	
	120—8—150	
	105—5—120	
	30—3—45—5—60—EB	
	—65—5/2—85	
	65—5/2—85	
	80/-	
	45—5—100	
	50—5—75	
	90—5—120	
	40—5—75	
	60—5—90	
	55/-	
	75/-	
	28—3—52	
	100—5—150	
	100—5—130	
Ledger Clerk	30—3—45—5—60	
Bill Clerk	40—5—60	
	50—5—80	
	30—3—45—5—60	
Coal Despatch Clerk	40—5—60	
	30—3—45—5—60	
	30—3—45—5—60—EB	
	—65—5/2—85	
	30—5—60	
	80—5—100	
Weigh Clerk	80—5—60	
	28—4—60	
	28—2—60	
	30—3—45—5—60	
Electric Engineer's Clerk	40—5—75	
Despatch Clerk	50—90	
	28—4—80	
	30—3—45	
	30—3—45—5—60	
Timber Clerk	30—3—45—5—60	
Store Clerk	85—5—110	
	30—3—45—5—60	
	40—5—75	
	45/-	
	80—5—100	
Assistant Clerk	28—4—80 (Old)	
	30/45/60/85	
Record Clerk	28—4—40	
	30—3—45—5—60—EB—	
	—65—5/2—85	
	50—5—80	
	84—4—100	
	30—3—45—5—60	

MINISTRY OF INDUSTRY AND SUPPLY.—*contd.*

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
SUBORDINATE OFFICES IN THE COAL COMMISSIONER'S ORGANISATION.— <i>contd.</i>		
Estd. & Corr. Clerk . . .	80, 60	
Establishment Clerk . . .	50—5—100 45—5—100 50—5—90 84—4—100 80—5—100 125—5—150 105—5—120 60/-	{ 55—3—85—EB—4—125—5 —130 (for Matriculates) 55—3—85 (for non-Matriculates).
Lamp Issue Clerk . . .	40/- 25—1—40	{ 55—3—85
Shop Clerk . . .	30—40, 40, 35	
Cloth Rationing Clerk . . .	40/-	
Pay Clerk . . .	100—5—150 120	. 80—5—120—EB—8—200— 10/2—220. . 55—3—85—EB—4—125—5— 130.
Cashier and Accountant . . .	150/-	. 80—5—120—EB—8—200— 10/2—220.
Assistant Accountant . . .	85—5—110	55—3—85—EB—4—125—5— 130.
Accounts Clerk . . .	100—5—150 (Old) 100—5—130 (Revised) 100—5—120 (Revised) 80—5—120 84—4—100 105—5—120	{ 80—5—120—EB—8—200— 10/2—220.
Assistant Accounts Clerk . . .	50—5—100 (Old) 45—5—90 (Revised) 130/- 50—5—90 60—5—90 50—5—75	{ 55—3—85—EB—4—125—5— 130 (for Matriculates). 55—3—85 (for non-Matriculates)
Assistant Pay Clerk . . .	80/- 50—5—75	55—3—85
Reserve Depot Clerk . . .	30—3—45—5—60	
Cashier . . .	45—45—5/2—90—3—105	
Storekeeper . . .	80—5—100 100 65 84—4—100 28—4—80 70	
Assistant Storekeeper . . .	40—4—60 45 40 30—3—45—5—60	{ 55—3—85—EB—4—125—5— 130 (for Matriculates). 55—3—85 (for non-Matriculates).
Record Keeper . . .	50—5—80 (Old) 30—3—45—5—50 (Revised)	
Ledger Keeper . . .	50—5—75	
Register Keeper . . .	35/- 33—35 30—3—45	{ 55—3—85.
Reserve Storekeeper . . .	65/- 40/- 80/- 100/-	{ 55—3—85—EB—4—125—5— 130 (for Matriculates). 55—3—85 (for non-Matriculates).
Assistant Reserve Storekeeper . . .	45	55—3—85.
Head Timekeeper . . .	60—5—75 (Old) 40—5—70 (Revised)	
Timekeeper . . .	40—5—60 (Old) 30—3—45—5—60 (Revised) 28—4—80 (Old) 30—3—45—5—60 (Revised) 40—5—80 30—3—45 40	{ 55—3—85—EB—4—125—5— 130 (for Matriculates). 55—3—85 (for non-Matriculates).
Mines Timekeeper . . .	25—1—35	
Supervisor and Accountant . . .	65 55	
Assistant Timekeeper . . .	30—3—45—5—60 28—4—80 30—3—45	
Clerk Rationing Issue . . .	40/-	
Attendance Checker . . .	65—5—85	
Cash Memo Writer . . .	35—40 40 35	{ 55—3—85.
Ration Card Writer . . .	35 40 25	

MINISTRY OF INDUSTRY AND SUPPLY—contd.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
SUBORDINATE OFFICES IN THE COAL COMMISSIONER'S ORGANISATION—contd.		
Grain Shop Supervisor . . .	80/- 55/-	
Grain Shop Accountant . . .	55/-	
Head Typist . . .	55—5—85 (Old) 45—5—85 (Revised)	
Typist . . .	40—5—80 (Old) 30—3—45—5—60 (Revised) 40—5—75 130—5—150 (Old) 45—5—80 (Revised) 28—4—80 40—5—60 45—45—5/2—90 60—5—80 50—5—100 30—3—45—5—50 30—3—45—5—60—EB— 65—5/2—85. 50—5—90 60—5—120 40—5—90	55—3—85—EB—4—125—5 —130 (for Matriculates). 55—3—85 (for non-Matriculates).
Grain Inspector . . .	150/- . . .	150—7—185—8—225.
Assistant Grain Shop . . .	50/- . . .	55—3—85—EB—4—125—5 —130.
Rationing & Labour Supervisor	150/-	150—7—185—8—225.
Assistant Food Inspector .	80/-	55—3—85—EB—4—125—5 —130.
Census Registrar . . .	60/- 40/- 50/-	55—3—85—EB—4—125—5 —130.
Inspector . . .	150/-	150—7—185—8—225.
Assistant Inspector . . .	60—5—85 : : :	55—3—85—E.B.—4—125—5 —130.
Oil Munshi . . .	25—1—35 22—30	
Pit Munshi . . .	25—1—35	
Munshi . . .	35/- 25—1—35 30—3—45 30—1—50	
Record Munshi . . .	25—1—35 30—3—45	
Issuer	35/- 25/- 25—1—35	
Store Munshi . . .	20—25 25/-	85—1—50.
Jamadar	20 (Old) 18—1—23 (Revised) 23 16—1—20—2—22	
Duftry	20 20—1—25 (Old) 16—1—22 } (Revised) 15	
	14—1—20 20—1—25 12—1—17 15—1—20—2—22	
Peons	12—1—16 13—1—16 14—1—17 15 (Old) <hr/> 12—1—17 (Revised) 12—14 } (Old) 15—23 } <hr/> 12—23 (Revised) 12—1—14 11—1—17 11—1—17 13—1—16 15—20 15—1—17 15—1—17	80—1—85

MINISTRY OF INDUSTRY AND SUPPLY—contd.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
SUBORDINATE OFFICES IN THE COAL COMMISSIONER'S ORGANISATION—contd.		
Peons—contd.	15—1—20 11—1—15 13—1/5—1/10—15 16—1/5—20 12/- 10—1—16 15—1—18 17—1—20 14—1—16 18—1—21 18—1—23 23/- 17—1—20	
Chowkidar . . .	11—1—16 12—1—16 } (Old)	
	12—1—17 } (Revised) 15—20 15/- 15—18 7—20 15—1—20 18—1—25 15—1—22 14—1—15 17—1—20 15—1—18 10/- 12—1—20 15—1—20 17—1—20	
Sweeper . . .	12/- 10—1—15 15/- 14—1—10 12—1—16 12—1—14 12—1—15 15/8/- 6/4/- 5/- 14—1—15 10—1—12 14/- 16/- 10—1—14 10—1—12	3—1—35.
Waterman . . .	5—1—8 5/- 12—1—17 12/-	
Baisthi . . .	15/- 12—1—15 10—1—15	
Cook . . .	17/- 12—1—17 15—1—20 14—1—20	
Armed Guard . . .	20/- 20—25	
Store Delivery Sirdar . . .	20—1—36 20—2—36	35—1—50.
Store Mate . . .	20—1—25 20/- 25/-	30—1—35.
Head Watchman . . .	30—3—45 30—5—40	35—1—50.
Watchman . . .	15—1—21 15/- 17—1—21 12—1—17 15—1—18 18—1—21 18—1—20	30—1—35.

MINISTRY OF INDUSTRY AND SUPPLY—contd.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
SUBORDINATE OFFICES IN THE COAL COMMISSIONER'S ORGANISATION—contd.		
Chaprahi	15—20 15—4—18 12—1—17 14—4—18 23/-	
Store Cooly	15 13—1—17 12—1—17	30—4—35.
Telephone Attendant	18 (Old) 12—1—17 (Revised)	
Head Clerk	84—4—100 80—5—150	120—8—200—10/2—220.
Office Assistant	120—10—200	80—5—120—E.B.—8—200— 10/2—220.
Labour Inspector	150/- 200/- 150—10—200	150—7—185—8—225.
Inspector, Watch and Ward	230/- 50/-	150—7—185—8—225.
Assistant Grainshop Inspector	120/-	100—5—125—8—155—E.B.— 6—185.
Labour Recruiter	180/-	150—7—185—8—225.
Senior Typist	130—5—150 60—5—120	55—3—85—E.B.—4—125—5 —130.
Pay Clerk	85—5—100	55—3—85—E.B.—4—125—5 —180.
Steno-typist	60—5—85	55—3—85—E.B.—4—125—5 —130 plus special pay of Rs. 20/- p.m.
Assistant Cashier and Accountant	100/-	55—3—85—E.B.—4—125—5 —130 (for Matri culates). 55—3—85 (for non-Matri culates).
Asstt. Store Clerk	30—3—45—60	
Asstt. Supervisor and Accountant	45/-	
Census Clerk	40/-	55—3—85.
Munshi Time-Keeper	35—1—50	
Miners' Time-Keeper	30—3—445 25—1—05 }	
Grainshop Supervisor & Accountant	80/- 55/-	55—3—85—E.B.—4—125—5 —130 (for Matri culates). 55—3—85 (for non-Matri culates).
Asstt. Indian Inspector	28—4—80 65—5/2—85 50—5—100 50—10—100 30—3—45—5—60	55—3—85—E.B.—4—125—5 —130 (for Matri culates). 55—3—85 (for non-Matri culates).
Store Issue Summarist	30—3—45 20—2—36 20—3—35	35—1—50.
Store Issuer	35/- 25—1—35	35—1—50.
Safety Lamp Issuer	25—1—35	35—1—50.
Gomostha	40/-	35—1—50.
Havildar	25/-, 30/-, 35/-	35—1—50.
Punjabi Jamadar	55/-	35—1—50.
Pilot Jamadar	30/-	35—1—50.

MINISTRY OF INDUSTRY AND SUPPLY—contd.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
SUBORDINATE OFFICES IN THE COAL COMMISSIONER'S ORGANISATION—contd.		
Labour Welfare Inspector	150—10—200	180—7—185—8—225.
Junior Grainshop Inspector	120/-	100—5—125—6—155—E.B.— 6—185.
Superintendent's Clerk	150—10—200 180/-	80—5—120—E.B.—8—200— 10/2—220.
Cost Clerk	84—4—100	
Asstt. Cost Clerk	30—3—45—5—60	
Bonus Clerk	30—3—45—5—60	
Issue Clerk	30—3—45—5—60	
Asstt. Coal Despatch Clerk	30—3—45—5—60	
Grainshop General Clerk	30—3—45—5—60	
Grainshop Clerk	35/- 40/-	
Additional Ledger Clerk	30—3—45—5—60	
Typist Clerk	60—5—80	
Asstt. Record Clerk	30—3—45—5—60—E.B.— 5/2—85. 30/-	
Coal Allotment Clerk	30—3—45—5—60—E.B.— 5/2—85.	
Sub Magazine Clerk	25—1—35	
Bazar Clerk	25/-	
Tub Weigh Clerk	35—2—45	
General Clerk	30—3—45—5—60—E.B.— 5/2—85. 30/-	
Asstt. Store Clerk	30—3—45—5—60—E.B.— 5/2—85. 30/-	55—3—85—E.B.—4—125—5— 130 (for Matriculates). 55—3—85 (for non-Matricu- lates).
Relieving Clerk	75	
Rebate Clerk	40—5—60 30—3—45—5—60	
Extra Coal Despatch Clerk	40—5—60 30—3—45—5—60	
Attendance Clerk	25—1—35	
Maternity Clerk	30—3—45—5—60	
Attendance Checker & Abstract Clerk	65—5/2—85	
Sand Stowing Clerk	30—3—45	
Clerk-in-Charge	60—5—90	
Addl. Time-Keeper	30—3—45—5—60	
Depot Store Keeper	84—4—100	
Cash Memo Sorter	40/-	
Asstt. Labour Inspector	70/-	
Junior Time-Keeper	25—1—35	
Store Keeper & Grainshop Super-visor	70/-	
Asstt. Census Registrar	40/-	65—3—85.
School Master	30—3—45—5—60	35—1—40—2—60 (if untrain- ed). 50—2—60—3—90 (if trained but non-Matriculates). 68—4—120—5—170 (if trained and Matriculates).
Hindi Master	30—3—45 25—2—45	
Head Teacher	45—5—60	NOTE.—The Head Teacher will draw in addition a special pay of Rs. 10/- in schools with one or two classes and Rs. 20/- in schools with three, four or five classes. In schools with more than five classes, the Head Teacher will draw pay in the scale of Rs. 100—5—125—6—155— E.B.—6—185.
Asstt. Teacher	30—3—45	

MINISTRY OF INDUSTRY AND SUPPLY—contd.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
SUBORDINATE OFFICES IN THE COAL COMMISSIONER'S ORGANISATION—contd.		
Tippler Munshi	85—1—50	
Loading Munshi	25—1—35 21—1—35	
Tub Weighing Munshi	26—1—35	
Bunker Munshi	85—1—50	35—1—50.
Tub Checking Munshi	30—3—45	
Record Supplier	25—1—35	
Grainshop Issuer	25/- 85/-	
School Duftry	12—1—17	
Night Guard	15/-	
Explosive Issuer	25/-	30—1—35.

MINISTRY OF COMMERCE

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
OFFICE OF THE DIRECTOR GENERAL OF COMMERCIAL INTELLIGENCE.		
Director General of Commercial Intelligence and Statistics.		1,800—100—1,800 (Subject to revision after reorganisation scheme is finalised.)
Deputy Director of Commercial Intelligence & Statistics. 800—40—1,000—50—1,200	600—40—1,000—1,000—1,050— 1,050—1,100—1,100—1,150.	
Assistant Director of Commercial Intelligence & Statistics. 500—25—750	350—350—380—380—30—590— E.B.—30—770—40—850.	

MINISTRY OF AGRICULTURE

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
SURVEY OF INDIA		
Class III service Store Assistant, Survey of India Grain Shop at Calcutta	No fixed scale. Existing pay fixed at 35/- to 45/-.	55—3—85.

DELHI ADMINISTRATION

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
CO-OPERATIVE DEPARTMENT		
Camp Clerk	30—1—40—1½—55—2—85	55—3—85—E.B.—4—125— 5—130. (for Matriculates.) 45—2—55—3—85—E.B.— 4—105. (for non-Matriculates).

PLANT PROTECTION SCHEME

Fieldmen	20—1—30—3/2—50	35—1—60.
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PUBLIC HEALTH DEPARTMENT, DELHI STATE

Office of the Director of Health Services, Delhi State.		
Stenographer	100—6—160—8—200 (old) 80—5—130—6—160 (new)	80—5—120—E.B.—8—200— 10/2—220.

DELHI ADMINISTRATION—contd.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
PUBLIC HEALTH DEPARTMENT, DELHI STATE—contd.		
Assistants	100—6—160—8—200 (Old) 80—5—130—6—160 (New).	80—5—120—EB—8—200— 10/2—220
Senior Clerks	60—4—80—4—120	
	60—5—80—5—100/10— 120 (U. S.) 45—3—90—3—105	55—3—85—EB—4—125— 5—130 (for Matriculates).
	40—5—60—5—80 (U.S.)	45—2—55—3—85—EB—4— 105 (for non-Matriculates).
	minimum at Rs. 45/-	
Peons	13/-p.m.	30—4—35.
<i>Infectious Diseases Hospital.</i>		
Medical Superintendent	200—10—300	280—15—440—20—500
Assistant Surgeon	191—15—416	260—15—440—20—500
Matron	125—5—150	150—7—185—8—225
Nurses	40—2—60	55—3—85—4—105 (If un- qualified) 100—5—125—6—185 (If qualified)
Dispensers	27/-	55—3—85—EB—4—125—5— 130 (for those who possess the minimum qualification of Matriculation and/or have passed some professional test prescribed or recogn- ised by Government). 40—1—50—2—60 and 55—3—85—4—105 (Selection Grade) (for those who do not satis- fy the above conditions).
Ward Orderlies	20/-	30—4—35
Clerk and Record Keeper	35—2—95	55—3—85—EB—4—125—5— 130 (for Matriculates) 45—2—55—3—85—EB—4— 105 (for non-Matriculates).
Ambulance Driver	25—2—45	60—5/2—75
Peon	15/- (Old) 13/- (New)	30—4—35
Laboratory Assistant	45—5—75 (Old)] 40—2—60 (New)	60—4—120 (if Matriculate). 40—2—60—5/2—75—3—90 (if non-Matriculate).
Ward Ayah	20/-	30—4—35
<i>Silver Jubilee T. B. Hospital.</i>		
Assistant Medical Officer	200—10—300	260—15—440—20—500
Matron	250/-	320—20—400
House Surgeon	150/-	100—8—140—10—170—EB— 10—300 (A medical graduate will start on an initial salary of Rs. 150/- p.m.).
Nurses	70—5—100	100—5—125—6—185
Accounts Clerk	40—1½—70—2—80 (New) 40—5—60—5—80 (U. S.) Minimum at Rs. 45.	55—3—85—EB—4—125—5— 130 (for Matriculates). 45—2—55—3—85—EB— 4—105 (for non-Matri- culates).
Store Keeper	40—1½—70—2—80 (New) 40—5—60—5—80 (U. S.) Minimum at Rs. 45.	60—5/2—75
X-Ray Assistant	40—1½—70—2—80 (New) 40—5—60—5—80 (U. S.) Minimum at Rs. 45.	60—5/2—75—3—105
Laboratory Assistant	40—1½—70—2—80½ (New) 40—5—60—5—80 (U. S.) Minimum at Rs. 45.	60—4—120 (If Matriculate). 40—2—60—5/2—75—3—90 (If non-Matriculate)

DELHI ADMINISTRATION—contd.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
PUBLIC HEALTH DEPARTMENT, DELHI STATE—contd.		
Darogha Safai	25—1½—40—2—70	40—2—60—5/2—75—3—90
Ward Orderlies	20/-	
Peons	15/-	
Ward Ayes	20/-	
Sweepers	13/-	
Cooks	18/-	
Bhisties	14/-	
Kahars	14/-	80—1—35
Masalchi	14/-	
Chowkidar	15/-	
Beldar	15/-	
Nurses Cook	20/-	
Nurses Bearers	18/-	
Pumping Holders	14/- p.m.	30—1—35
Filth Cartman	40/- p.m.	40—1—50—2—60
Assistant Cartman	13/- p.m.	30—1—35
<i>Office of the Chief Health Officer, Delhi State.</i>		
Superintendent, Health Opera- tions.	200—15—380—20—600	275—25—500—EB—30—650
Lady Health Superintendent, Rural Area.	150—10—250—15—400	260—15—440—20—500
Medical Officer of Health, Najafgarh Health Unit.	250—15—400	260—15—440—20—500
Lady Doctor, Najafgarh Health Unit.	200—15—350	260—15—440—20—500
Head Clerk	75—5—125	160—10—250
Stenographer	70—3—100	80—5—120—EB—8—200—10/2—220,
Accountant	50—4—100 (New)	55—3—85—EB—4—125— 60—5—100/10—120 (U. S.)
Clerks	40—1½—70—2—80 (New)	5—130. } 40—5—60—5—80 (U. S.) Minimum at Rs. 45 }
Malaria Clerk	40/— 45/—	55—3—85—EB—4—125— 5—130 (for Matriculates). }
Daftari	14—1—20—1—25	35—1—50
Peons	15/- (Old)	30—1—35
	19/- (New)	
Orderlies	18/-	30—1—35
Malaria Inspectors	40/-	60—5/2—75—3—105
Medical Inspector of School Children.	55—3—100	100—8—140—10—170—EB— 10—300 (A medical gradu- ate will start on an initial pay of Rs. 150).
Driver	40/-	60—5/2—75
Cleaner	17/-	30—1—35
Sanitary Inspectors	60—2½—80	60—4—120—EB—5—150
Lady Health Visitors	80—5—110 (Old)	80—4—120—EB—5—150
	80—5—120 (New)	
Clerks	40—2—60	55—3—85—EB—4—125—5— 130 (for Matriculates). }
	40—5—60—5—80 (U. S.)	45—2—55—3—85—EB—4— 105 (for non-Matriculates).
Malaria Supervisors	40/-	60—5/2—75—3—105
Midwives	50/-	55—3—85—4—105
Trained Dais	30/-	40—1—50—2—60
<i>Provincial Laboratory.</i>		
Senior Laboratory Assistant	75/-	75—3—90—5—120
Laboratory Assistant	45/-	60—4—120 (If Matriculate)
	40/-	40—2—60—5/2—75—3—90 (If non-Matriculate).
Additional Laboratory Asst- ant.	25/-	
Laboratory Cleaner	25/-	30—1—35
Kahar	18/-	30—1—35
Peon	15/-	30—1—35

AJMER ADMINISTRATION

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
Veterinary Immunisation Officer	200—15—500	260—15—440—20—500
Veterinary Surgeon, Class II	200—15—500	260—15—440—20—500
Vaccinators	25—1—35	40—1—50—2—60
SCHEME FOR COMPOSTING REFUSE INTO MANURE ON BANGLORE PROCESS		
Sweeper	18—1/10—15	30—1—35
SETTLEMENT DEPARTMENT		
Tindal	18/-	30—1—35
RURAL DEVELOPMENT OFFICE		
Driver-cum-Cleaner	50/-	60—5/2—75
SCHEME FOR DISTRIBUTION OF IMPROVED WHEAT SEEDS		
Chowkidar	12/-	30—1—35

CHIEF COMMISSIONER, ANDAMAN & NICOBAR ISLANDS.

Name of Post	Existing Scale	Prescribed Scale
	Rs.	Rs.
Assistant Construction Engineer	250/-	200—10—300

B. L. BATRA, Dy. Secy.

(Department of Economic Affairs)

New Delhi, the 7th February 1951

No. D.821-F.111/51.—Statement of the Affairs of the Reserve Bank of India, as on the 2nd February 1951.

BANKING DEPARTMENT

LIABILITIES	Rs.	ASSETS	Rs.
Capital paid up	5,00,00,000	Notes	9,89,80,000
Reserve Fund	5,00,00,000	Rupee Coin	8,42,000
Deposits :—		Subsidiary Coin	1,65,000
(a) Government—		Bills Purchased and Discounted :—	
(1) Central Government	163,91,88,000	(a) Internal	51,00,000
(2) Other Governments	17,31,05,000	(b) External	
(b) Banks	47,80,72,000	(c) Government Treasury Bills	2,99,84,000
(c) Others	60,80,66,000	Balances held abroad*	213,29,92,000
Bills Payable	6,79,02,000	Loans and Advances to Governments	8,00,00,000
Other Liabilities	13,42,88,000	Other Loans and Advances	4,60,22,000
		Investments	79,04,79,000
		Other Assets	7,10,57,000
Rupees	320,06,21,000	Rupees	320,06,21,000

* Includes Cash and Short-term Securities.

An Account pursuant to the Reserve Bank of India, Act, 1934, for the week ended the 2nd day of February 1951.

ISSUE DEPARTMENT

LIABILITIES	Rs.	Rs.	ASSETS	Rs.	Rs.
Notes held in the Banking Department	9,39,80,000		A.—Gold Coin and Bullion :—		
Notes in circulation	1202,37,38,000		(a) Held in India	40,01,71,000	
Total Notes issued	1211,77,18,000		(b) Held outside India	
			Foreign Securities	638,15,11,000	
			Total of A	678,16,82,000	
			B.—Rupee Coin	56,97,78,000	
			Government of India Rupee Securities	476,62,63,000	
			Internal Bills of Exchange and other Commercial Paper	
			TOTAL ASSETS	1211,77,18,000	
TOTAL LIABILITIES	1211,77,18,000				

Ratio of Total of A to Liabilities : 55.965 per cent.

Dated the 7th day of February 1951.

B. RAMA RAU, Governor.

New Delhi, the 14th February 1951

No. D.1051-F.111/51.—Statement of the Affairs of the Reserve Bank of India, as on the 9th February 1951.

BANKING DEPARTMENT

LIABILITIES	Rs.	ASSETS	Rs.
Capital paid up	5,00,00,000	Notes	10,62,48,000
Reserve Fund	5,00,00,000	Rupee Coin	9,98,000
Deposits :—		Subsidiary Coin	1,68,000
(a) Government—		Bills Purchased and Discounted :—	
(1) Central Government	184,84,64,000	(a) Internal	51,00,000
(2) Other Governments	10,48,36,000	(b) External
(b) Banks	48,16,61,000	(c) Government Treasury Bills	6,01,98,000
(c) Others	63,10,82,000	Balances held abroad*	192,81,91,000
Bills Payable	6,91,88,000	Loans and Advances to Governments	5,05,00,000
Other Liabilities	12,85,42,000	Other Loans and Advances	4,86,36,000
		Investments	89,59,31,000
		Other Assets	7,16,09,000
Rupees	316,85,67,000	Rupees	316,85,67,000

*Includes Cash and Short-term Securities.

An Account pursuant to the Reserve Bank of India Act, 1934, for the week ended the 9th February 1951.

ISSUE DEPARTMENT

LIABILITIES	Rs.	Rs.	ASSETS	Rs.	Rs.
Notes held in the Banking Department	10,62,48,000		A.—Gold Coin and Bullion :—		
Notes in circulation	1220,02,30,000		(a) Held in India	40,01,71,000	
Total Notes issued	1230,64,78,000		(b) Held outside India	
			Foreign Securities	638,15,11,000	
			Total of A	698,16,82,000	
			B.—Rupee Coin	56,97,78,000	
			Government of India Rupee Securities	476,62,63,000	
			Internal Bills of Exchange and other Commercial Paper	
TOTAL LIABILITIES	1230,64,78,000		TOTAL ASSETS	1230,64,78,000	

Ratio of Total of A to Liabilities : 56.732 per cent.

B. RAMA RAU, Governor.

Dated the 14th day of February 1951.

K. G. AMBEGAOKAR, Secy.

MINISTRY OF FINANCE (REVENUE DIVISION)**INCOME-TAX***New Delhi, the 8th February 1951*

No. 14.—It is notified for general information that the Central Government are pleased to approve the institution mentioned below for the purposes of subsection (1) of section 15-B of the Indian Income-tax Act, 1922 (XI of 1922):—

State of Saurashtra

411. M. J. College of Commerce, Bhavnagar.

PYARE LAL, Dy. Secy.

MINISTRY OF COMMERCE AND INDUSTRY**PUBLIC NOTICES****IMPORT TRADE CONTROL***New Delhi, the 8th February 1951*

SUBJECT:—Export Promotion Scheme—import of Coal Tar Dyes falling under Serial No. 1B of Part III against exports of processed dyes.

No. 25-ITC(P.N.)/51.—The attention of importers is invited to item (b) under para. 2 of the Commerce Ministry Public Notice, No. 118-ITC(P.N.)/50, dated the 25th September 1950, announcing the Export Promotion Scheme according to which special import licences will be granted to replace the imported raw material contents of certain exported products.

It has now been decided that in case of Coal Tar Dyes falling under Serial No. 1B of Part III of the Import Trade Control Schedule against exports of processed dyes, licences shall also be granted for import from the Hard Currency Countries which shall not exceed 33 per cent. out of the total allotment of 50 per cent. for imports from all Soft Currency Countries as already announced. Licences shall be granted subject to the conditions and procedure laid down in the Public Notice No. 118-ITC(P.N.)/50, quoted above.

New Delhi, the 13th February 1951

SUBJECT:—Import of Normal Human Blood Plasma or substitutes for Normal Human Blood Plasma comprising solution of Polysaccharide Glucose Molecules approved by the Drugs Controller (India), Directorate General of Health Services, New Delhi, under O.G.L. No. XXI.

No. 27-ITC(P.N.)/51.—The attention of importers is invited to the Ministry of Commerce and Industry Notification No. 3-ITC/51, dated the 13th February 1951, including the above item under Open General Licence No. XXI.

2. Importers should, before importing a particular product as a substitute for Normal Human Blood Plasma, obtain a certificate from the Drugs Controller (India) of the Directorate General of Health Services, New Delhi, approving the substitute for Normal Human Blood Plasma. The Customs authorities will allow imports of the substitute under the Open General Licence only on the production of the above certificate. If such a certificate is not produced and the import is not covered by any other valid import licence, the import will be treated as unauthorised.

A. S. LALL, Joint Secy.

MINISTRY OF FOOD AND AGRICULTURE**AGRICULTURE***New Delhi, the 7th February 1951*

No. F.7-1/51-JC.—In continuation of the Government of India, Ministry of Agriculture's Notification No. F.15-10/50-Com.(JC), dated the 13th November 1950, the following further additions and alterations shall be made in para. 2 of the Government of India, Ministry of Agriculture's Resolution No. F.45-74/49-Policy, dated the 6th December 1949, constituting the Rajasthan Underground Water Board:—

(1) After item 10, the following shall be inserted:—

“11. Shri Kishori Lal, Chief Engineer, P.W.D. the Government of Rajasthan.”

(2) The existing number of items from 11 to 13 to 12 to 14.

A. N. BERY, Under Secy.

AGRICULTURE*New Delhi, the 8th February 1951*

No. F.18-108/50-S.—Corrigendum.—In this Ministry's Notification No. F.18-108/50-S, dated the 19th September 1950, appearing on page 327 of the *Gazette of India*, dated the 30th September 1950 (Part I, Section 1), the following amendments should be made in the security bond to be obtained from the Officers appointed as Deputy Superintending Surveyor in Survey of India, Class-I Service. The bond as now amended will apply to officers appointed as Deputy Superintending Surveyor either by promotion or by competitive examination:—

1. The words “on probation” occurring in the 8-9th line shall be omitted.
2. The words “/in an officiating capacity” shall be added after the words “for appointment on probation” occurring in line 10, page 328.
3. In line 1 of clause (2) the words “/in an officiating capacity” shall be added after the words “on probation”.
4. In line 2 of clause (2) the words “two years” shall be deleted and the words “for the prescribed period” shall be substituted.
5. The words “Class-I Service” shall be added at the end of clause (2).
6. In line 2 of clause 3, the words “/officiating appointment” shall be added after the words “during such probation”.
7. In line 8 of clause 3, the words “/officiating” shall be added after the word “probationary”.
8. In line 1 of clause 4, the words “/officiating” shall be added after the words “probationary”.
9. In line 3 of clause 4, the words “class-I service” shall be added after the words “Survey of India”.

J. S. RAJ, Under Secy.

**MINISTRY OF RAILWAYS
(Railway Board)***New Delhi, the 12th February 1951*

No. 2101-TC(1).—The following draft of certain amendments which it is proposed to make in the Vizagapatam Port Rules and Scales of Rates in exercise of the powers conferred by clauses (j) and (jj) of sub-section (1) of section 6 of the Indian Ports Act, 1908 (XV of 1908), is published as required by sub-section (2) of section 6 of the said Act for the information of all persons likely to be affected thereby and notice is hereby given that the draft will be taken into consideration on or after the fifteenth of March 1951.

Any objection or suggestion which may be received from any person with respect to the draft before the said date will be considered by the Central Government.

Draft Amendment

“After Rule 13 of the Vizagapatam Port Rules and Scales of Rates the following rule shall be inserted, namely:—

13(A) Fees for the use of Port Tugs outside the port limits but within 3 miles of the outer buoys at the Entrance Channel.

Rs.

(i) for the first two hours or part thereof for any Tug	... 200
(ii) for every additional hour or part thereof for any Tug	... 100

subject to a maximum of Rs. 2,000 for each period of 24 hours per Tug.”

Note.—“Hire charges will be calculated from the time the tug leaves the Harbour jetties to the time she returns to jetties.”

VIZAGPATAM PORT*New Delhi, the 13th February 1951*

No. 2101-TC(II).—In exercise of the powers conferred by sub-section (1) of section 35 of the Indian Ports Act, 1908 (XV of 1908), the Central Government hereby directs that with effect from 15th March 1951 the following further amendment shall be made in the rules published with the notification of the Government of India in the late Department of Commerce, No. 222

P&L/33(vi), dated the 30th September 1933, namely:—
“In rule 6 of the said Rules after item (iv) the following item shall be inserted, namely:—

(v) Morris Mobile Crane

—Rs. 4-8-0 per hour or part thereof subject to a minimum charge as for 2 hours.

$33\frac{1}{2}$ per cent. surcharge will be levied for work done in excess of 18 hours or to the extent of the excess for work done for less than six hours and also for work done on Sundays and closed holidays.”

S. S. RAMASUBBAN, Secy.

MINISTRY OF TRANSPORT

RESOLUTION

PORTS

New Delhi, the 6th February 1951

No. 11-P(164)/50.—The Government of India have received the Administration Report of the Port of Cochin for the year 1949-50. The noteworthy features of the Report are—

Finance.—The working of the port during the year under review resulted in a deficit of Rs. 2'84 lakhs as compared with a surplus of Rs. 7'73 lakhs during the previous year. The deficit is arrived at after allowing for a contribution of Rs. 18'09 lakhs to the Capital Account. But for this contribution, the year would have closed with a surplus of Rs. 15'25 lakhs which compares favourably with the corresponding surplus of Rs. 7'73 lakhs for the year 1948-49 during which a contribution of Rs. 0'97 lakhs only was made to the Capital Account. This improvement in the financial position of the Port was due to larger receipts under imports mainly due to the receipt in 1949-50 of dues on foodgrains imported in 1948-49, of arrears of rent on lands leased to Defence Department, saving in expenditure on dredging and other minor items.

The gross revenue income of the Port Fund was Rs. 65'24 lakhs for the year which is the highest on record so far.

Rates of working expenses.—The percentage of actual working expenses to receipts for the year was 59 as against 60 in 1948-49.

Capital Account.—An expenditure of Rs. 14,53,936 was incurred on capital works.

Debt.—The Capital debt outstanding on 31st March 1950 was Rs. 1,79,24,517 of which a sum of Rs. 73,61,619 was due to the Government of India and the rest to the Government of Travancore-Cochin. The total expenditure on debt charges amounted to Rs. 11,37,880, the same as that in the previous year.

Trade.—The trade of the Port during the year showed on the whole a very slight decrease over that of the previous year. The volume of trade passing over the wharfs also showed a slight decrease of 4 per cent. over the previous year and represented 52 per cent. of the total traffic as against 54 per cent. in 1948-49. The aggregate tonnages of ships that entered and cleared during the year were record figures for the port.

The export of a large quantity of cement during the year was a new feature.

Provision of additional facilities.—With the completion of the northern extension of the wharf, the port can now accommodate 4 ships at a time each 450 ft. in length. The doubling of the transit shed has provided more transit accommodation. An additional mooring berth for oil tankers was provided in the Ernakulam Channel.

Amenities for staff.—Construction of quarters for the staff was commenced and some of them completed.

Experiments.—With a view to investigate possibilities of maintaining the depth of water in the port with the minimum of dredging, research and experiments are in progress with a tidal model of the port constructed by the Central Water Power Irrigation and Navigation Commission Research Station at Poona.

Reserve Funds.—The position with regard to the balances in the various accounts at the end of the year under review was satisfactory.

Y. N. SUKTHANKAR, Secy.

MINISTRY OF WORKS, PRODUCTION AND SUPPLY

New Delhi, the 8th February 1951

No. E-III-16(1)/51.—Consequent on the reorganisation of the Ministries of Commerce and Industry and of Works, Production and Supply, it is hereby ordered that the Director General, Industries and Supplies, will hereafter be designated as “Director General, Supplies and Disposals”.

K. P. MATHRANI, Dy. Secy.

